

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Execution Application No. 14/2025
In
Original Application No. 655/2023

Jugnoo Singh

Versus

State of Uttar Pradesh & Ors.

मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ०ए० सं० 655/2023 में ई०ए० सं०-14/2025 जुगनू सिंह बनाम स्टेट ऑफ यू०पी० व अन्य में मा० अधिकरण के आदेश दिनांक 04.03.2025 के अनुपालन में विपक्षी पार्टी संख्या-04 की ओर से अनुपालन आख्या।

मैं गणेश सिंह पुत्र श्री कुन्दन सिंह नेगी आयु 35 वर्ष पद अधिशासी अभियन्ता, भूगर्भ जल विभाग खण्ड-मुरादाबाद पर कार्यरत हूँ, यह सत्यापित करता हूँ कि मैं इस हलफनामों का उत्तरदाता/प्रतिवादी हूँ और प्रस्तुत मामले में सभी तथ्यों से भली-भांति अवगत हूँ। प्रस्तुत मामले के सन्दर्भ में मेरे द्वारा दिए गए जवाब निम्नलिखित हैं:

1-यह है कि मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ०ए० सं० 655/2023 जुगनू सिंह बनाम स्टेट ऑफ यू०पी० व अन्य में मा० अधिकरण का आदेश दिनांक 04.03.2025 पारित किया गया, जिसका प्रभावी अंश निम्नवत् है :-

"1. By this Execution Application , applicant is seeking compliance of the order dated 19.10.2023 passed in O.A. No. 655/2023

"2. The applicant has filled the OA complaining that the respondent no. 5 was engaged in manufacturing of metal , hot rolled and cold rolled products of steel and was releasing/discharging untreated toxic water / effluents into nearby agricultural field and open plot .

3.The Tribunal by order dated 19/10/2023 had disposed of O.A. No. 655/2023 by issuing following direction :-

"3. A perusal of the application reveals that a substantial issue relating to environment is raised and in our opinion, the said issue, at the first instance, is required to be looked independently by the Secretary, UPPCB. Hence, we direct the Secretary, UPPCB to carry out the spot inspection, collect samples for analysis of contaminated hand pumps, tubewell water and ascertain the ground situation and in case, if any violation of environmental norms including that of CTO is found by respondent no. 5, then to take appropriate remedial measures after following due process of law. Let the said exercise be completed by the Secretary, UPPCB within a period of three months from the date of receipt of copy of this order and thereafter, the Secretary will submit an action taken report by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF to the Registrar General of the Tribunal, who if found necessary will place the matter before the Court for consideration."


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4 . Submission of counsel for the applicant is that no action has been taken in compliance of the above directions, no inspection has been done and even the action taken report has not been submitted before the Tribunal till now.

5 . Issue notice to the respondents for filing the compliance report by way of affidavit. Applicant is directed to serve the respondents and file the affidavit of service at least one week before the next date of hearing.

6. List on 04.07.2025.

- 2- यह कि मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा सुनवाई हेतु अगामी तिथि दिनांक 04.07.2025 नियत की गयी है।
- 3- यह कि प्रदेश में भूगर्भ जल के संसाधनों के संरक्षण, सुरक्षा तथा प्रबंधन, नियंत्रण और विनियमन किये जाने के दृष्टिगत "उत्तर प्रदेश भूगर्भ जल (प्रबंधन और विनियमन) अधिनियम, 2019" दिनांक 02 अक्टूबर, 2019 से लागू किया गया है। (Annexure-1)
- 4- यह कि प्रदेश में उ0प्र0 भूगर्भ जल (प्रबंधन और विनियमन) अधिनियम, 2019 के अन्तर्गत लघु सिंचाई एवं भूगर्भ जल अनुभाग-1 की अधिसूचना संख्या 1320/62-1-2019-10जीडब्लू-2014, दिनांक 13.11.2019 (Annexure-2) द्वारा प्रदेश में "उत्तर प्रदेश राज्य भूगर्भ जल प्रबंधन विनियामक प्राधिकरण" के गठन किये जाने की अधिसूचना निर्गत की गयी।
- 5- यह कि प्रदेश में उ0प्र0 भूगर्भ जल (प्रबंधन और विनियमन) अधिनियम, 2019 के अन्तर्गत नमामि गंगे एवं ग्रामीण जलापूर्ति अनुभाग-3 की अधिसूचना संख्या 58/76-3-2020/10जीडब्लू/2014, दिनांक 21.01.2020 (Annexure-3) द्वारा प्रदेश के समस्त जनपदों में जिलाधिकारी की अध्यक्षता में "जिला भूगर्भ जल प्रबंधन परिषद्" के गठन किये जाने की अधिसूचना निर्गत की गयी।
- 6- यह कि उत्तर प्रदेश भूगर्भ जल (प्रबंधन और विनियमन) अधिनियम, 2019 में निहित सेवाओं यथा कृषि एवं घरेलू उपभोक्ताओं, वाणिज्यिक, औद्योगिक, अवसंरचनात्मक एवं सामूहिक भूगर्भ जल उपयोक्ताओं के पंजीकरण, अनापत्ति प्रमाण-पत्र निर्गमन/नवीनीकरण आदि कार्यों के पारदर्शितापूर्ण क्रियान्वयन हेतु विकसित वेब पोर्टल (upgwdonline.in) के संचालन हेतु उत्तर प्रदेश के समस्त 75 जनपदों में जनपद स्तर पर जनपदवार नोडल अधिकारी नामित किये गये हैं। जनपद अमरोहा में सहायक अभियन्ता, लघु सिंचाई विभाग नोडल अधिकारी नामित है।
- 7- यह कि मा0 अधिकरण के उक्त पारित आदेश दिनांक 04.03.2025 के अनुपालन में निदेशक, भूगर्भ जल विभाग, उ0प्र0 के पत्र संख्या 03/भू0ज0वि0/एस-26 (एन0जी0टी0), दिनांक 01.04.2025 (Annexure-4) के द्वारा विपक्षी पार्टी संख्या-4 की ओर से विभागीय अनुपालन आख्या तैयार किये जाने, प्रकरण की जाँच हेतु जनपद अमरोहा में मैसर्स राघव रोलिंग मिल्स के संबंध में विभाग का प्रतिनिधित्व किये जाने एवं बाद में वांछित मंतव्य/शपथ पत्र दाखिल किये जाने हेतु अधिशासी अभियन्ता, भूगर्भ जल खण्ड, मुरादाबाद को नामित किया गया है। मैसर्स राघव रोलिंग द्वारा अनापत्ति प्रमाण-पत्र की शर्तों की अनुपालन आख्या सहायक अभियन्ता लघु सिंचाई/नोडल अधिकारी जनपद अमरोहा के पत्रांक सं0 112/जि0भू0ज0प्र0परि0-अमरोहा/ल0सि0/2025-26 दिनांक 04.06.2025 के द्वारा प्राप्त हुई है।


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8 (1)-फर्म मैसर्स राघव रोलिंग मिल्स को भूजल निष्कर्षण हेतु निर्गत अनापत्ति प्रमाणपत्र की स्थिति-

- मैसर्स राघव रोलिंग मिल्स, ग्राम ढकिया चमन, पोस्ट डिडौली, जनपद अमरोहा द्वारा (01) बोरवेल के माध्यम से भूजल निष्कर्षण किया जा रहा है, जिसके सापेक्ष जिला परिषद्, जनपद अमरोहा द्वारा फर्म को भूजल निष्कर्षण हेतु अनापत्ति (एन0ओ0सी0(Annexure- 5) निर्गत की गयी है जिनका विवरण निम्नवत् है:-

क्र०सं०	एन0ओ0सी0 संख्या	एन0ओ0सी0 की वैधता	अधिकतम प्रतिदिन भूजल निष्कर्षण (KL)	वर्षिक अधिकतम भूजल निष्कर्षण की मात्रा (KL)	भूजल आहरण शुल्क (घनराशि रुपये में)
1	NOC020009	दिनांक 01.12.2021 से 30.11.2026 तक	12	3600	18000.00

9(1)-फर्म को निर्गत अनापत्ति के सापेक्ष शर्तों का अनुपालन- फर्म को भूजल निष्कर्षण हेतु मात्रा (01) निर्गत अनापत्ति प्रमाण पत्र पर अंकित शर्तों के अनुपालन कराये जाने की जाँच में निम्नलिखित तथ्य दर्शित हुए:-

- फर्म मैसर्स राघव रोलिंग मिल्स, ग्राम ढकिया चमन, पोस्ट डिडौली, नेशनल हाईवे-24, जनपद अमरोहा में स्थित है।
- फर्म में कुल 01 बोरवेल स्थापित है, जिसमें बोरवेल की गहराई लगभग 40.00 मीटर व चलित 01 मोटर की क्षमता 1.5 HP है।
- ग्राम ढकिया चमन, पोस्ट डिडौली, नेशनल हाईवे-24, जनपद अमरोहा में किसी भी प्रकार से पाइप लाइन द्वारा शुद्ध जल/शोधित जलापूर्ति नहीं की जा रही है।
- फर्म के पार्टनर श्री राघव अग्रवाल द्वारा यह भी अवगत कराया गया कि फर्म द्वारा भूजल संचयन एवं संवर्धन हेतु ग्राम हसनपुर कलों, जनपद अमरोहा के क्षेत्र में तालाब का अधिग्रहण किया गया है, जिसके द्वारा लगभग 0.9160 हेक्टेयर के क्षेत्रफल को गोद लिया गया है, जिसके माध्यम से भूजल संचयन का कार्य किया जा रहा है। (Annexure- 6): तालाब के अधिग्रहण सम्बन्धित साक्ष्य)
- अतएव फर्म द्वारा कुल भूजल निष्कर्षण के सापेक्ष वांछित भूजल संचयन की स्थिति- फर्म को 01 बोरवेल के माध्यम से कुल 3600 घनमीटर प्रति वर्ष भूजल निष्कर्षण की अनुमति प्रदान की गयी है। फर्म लगभग 0.9160 हेक्टेयर के क्षेत्रफल तालाब के माध्यम से भूजल रिचार्ज किया जा रहा है।
- फर्म द्वारा अपशिष्ट जल हेतु 10 KLD क्षमता का 01 ई0टी0पी0 (Effluent Treatment Plant) स्थापित है।
- फर्म द्वारा भूजल स्तर मापन हेतु पीजोमीटर स्थापित किया गया है।
- फर्म द्वारा उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड द्वारा अनापत्ति (CTO) प्रमाण पत्र प्राप्त किया गया है। जिसकी वैधता दिनांक 01.01.2023 से 31.12.2027 तक है। (Annexure-7)


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10- यह कि भारत सरकार द्वारा तैयार की गयी डायनमिक ग्राउण्ड वाटर रिसोर्स रिपोर्ट-2024 के अनुसार

(Annexure-8) जनपद अमरोहा में भूजल संसाधन की स्थिति निम्नानुसार है :-

उपलब्ध भूजल संसाधन की कुल मात्रा	-50307.38 हे०मी०
सभी स्रोतों से भूजल निष्कर्षण योग्य भूजल की मात्रा	-48240.68 हे०मी०
सिचाई कार्य में भूजल निष्कर्षण	-40929.33 हे०मी०
औद्योगिक क्षेत्र में भूजल निष्कर्षण	-2416.38 हे०मी०
घरेलू क्षेत्र में भूजल निष्कर्षण	-4894.99 हे०मी०

- उपलब्ध भूजल संसाधन आकड़ों से स्पष्ट है कि जनपद अमरोहा में सभी स्रोतों से भूजल निष्कर्षण की कुल मात्रा 48240.68 हे०मी० है। कुल भूजल निष्कर्षण में से सिचाई कार्य हेतु भूजल निष्कर्षण 40929.33 हे०मी० (84.88 %), औद्योगिक क्षेत्र में भूजल निष्कर्षण 2416.38 हे०मी० (5.00 %) तथा घरेलू क्षेत्र में भूजल निष्कर्षण 4894.99 हे०मी० (10.14 %) है।

- मैसर्स राघव रोलिंग मिल्स, ग्राम ढकिया चमन, पोस्ट डिडौली, नेशनल हाईवे-24, जनपद अमरोहा के निकट/आस-पास स्थापित 04 हैण्डपम्प के पानी का सैम्पल की जाच अधिशासी अभियन्ता, भूगर्भ जल खण्ड, मुरादाबाद द्वारा निम्नानुसार करायी गयी है। (Annexure- 9.1, 9.2, 9.3, 9.4):

क्रम सं०	विकास खण्ड का नाम	स्थापित हैण्डपम्प	चयनित हैण्डपम्प	अक्षांश	देशान्तर	मात्रा (ली० में)
1	जोया	ग्राम ढकिया चमन में जफर इस्लाम के घर के पास स्थित हैण्डपम्प	इंडिया मार्क	28.491665	78.333261	02
2	जोया	ग्राम ढकिया चमन में मी० आशिक के घर के पास स्थित हैण्डपम्प	इंडिया मार्क	28.491742	78.332792	02
3	जोया	ग्राम बुदनपुर में राघव रोलिंग कम्पनी के पास स्थित हैण्डपम्प	इंडिया मार्क	28.491466	78.335688	02
4	जोया	ग्राम बुदनपुर में मी० अययुब आटो सर्विस के पास स्थित हैण्डपम्प	इंडिया मार्क	28.491099	78.342011	02

हैण्डपम्पो के भूजल की जॉच उपरान्त प्रत्येक सैम्पल की सम्पूर्ण रासायनिक विश्लेषण मानक अनुसार सही पायी गयी है एवं जॉच रिपोर्ट के अनुसार भूजल नमूनों में किसी भी प्रकार का दूषित तत्व नहीं पाया गया है।

- 11- यह है कि ओ०ए० सं० 655/2023 जुगनू सिंह बनाम स्टेट आफ यू०पी० की याचिका के क्रम में मा० राष्ट्रीय हरित अधिकरण के आदेश दिनांक 04.03.2025 के अनुपालन में फर्म मैसर्स राघव रोलिंग मिल्स, ग्राम ढकिया चमन, पोस्ट डिडौली, नेशनल हाईवे-24, जनपद अमरोहा में संचालित इकाई के संबंध में पार्टी संख्या 04 की ओर से वांछित सम्बन्धित अनुपालन आख्या संस्तुति सहित सूचनार्थ एवं अग्रेत्तर कार्यवाही किये जाने हेतु प्रस्तुत है।

दिनांक: 30/06/2025

हस्ताक्षर शपथ ग्रहिता


विपक्षी पार्टी संख्या-04 की ओर से
(अधिशासी अभियन्ता, भूगर्भ जल विभाग,
खण्ड मुरादाबाद।)

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सत्यापन

मै गणेश सिंह पुत्र श्री कुन्दन सिंह नेगी शपथ लेता हूं कि मेरे द्वारा प्रस्तुत उपरोक्त कथन पूर्णतः सत्य है और इसमें कोई भी तथ्य छुपाया नहीं गया है। यदि उपरोक्त में से कोई कथन असत्य पाया जाता है तो मेरे विरुद्ध नियमानुसार कार्यवाही करने हेतु विभाग को पूर्ण अधिकार होगा।

दिनांक: 30/06/2025


हस्ताक्षर शपथ ग्रहिता
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Certify examined before me by Shri/Smt./K...
deponent who is identified by Shri/Smt./K...
clerk of Shri/Smt./K... Advocate of...
I have satisfied myself after examining the deponent that
he/she understood the Contents of the affidavit and the
has been read-over and explained by me.
Received Rs. _____ as fee
Sr. No. 1396


30/6/2025
UBAID AHMAD KHAN
Advocate/Notary Public
Area-THROUGHOUT
Dist. Court, AMROHA (U.P.)
Regd. No. 9507



रजिस्ट्रेशन नम्बर-एस०एस०पी०/एल०

डब्लू०/एन०पी०-91/2014-16

लाइसेन्स टू पोस्ट एट कन्ट्रोलनल रेट

सरकारी गजट, उत्तर प्रदेश

उत्तर प्रदेशीय सरकार द्वारा प्रकाशित

असाधारण

विधायी परिशिष्ट
भाग-1, खण्ड (क)
(उत्तर प्रदेश अधिनियम)

लखनऊ, बुधवार, 7 अगस्त, 2019

श्रावण 16, 1941 शक सम्बत्

उत्तर प्रदेश शासन
विधायी अनुभाग-1

संख्या 1468/79-वि-1-19-1(क)-14-19

लखनऊ, 7 अगस्त, 2019

अधिसूचना
विविध

“भारत का संविधान” के अनुच्छेद 200 के अधीन राज्यपाल महोदय ने उत्तर प्रदेश भू-गर्भ जल (प्रबन्धन और विनियमन) विधेयक, 2019 जिससे लघु सिंचाई एवं भू-गर्भ जल अनुभाग-1 प्रशासनिक रूप से सम्वन्धित है, पर दिनांक 5 अगस्त, 2019 को अनुमति प्रदान की और यह उत्तर प्रदेश अधिनियम संख्या 13 सन् 2019 के रूप में सर्वसाधारण की सूचनार्थ इस अधिसूचना द्वारा प्रकाशित किया जाता है।

उत्तर प्रदेश भू-गर्भ जल (प्रबंधन और विनियमन) अधिनियम, 2019

(उत्तर प्रदेश अधिनियम संख्या 13 सन् 2019)

[जैसा उत्तर प्रदेश विधान मण्डल द्वारा पारित हुआ]

राज्य के विशेष रूप से संकटाग्रस्त ग्रामीण तथा नगरीय क्षेत्रों में दोनों परिमाणात्मक एवं गुणात्मक भू-गर्भ जल का अविरत प्रबंधन सुनिश्चित करने हेतु भू-गर्भ जल की सुरक्षा, संरक्षा, नियंत्रण तथा विनियमन और उससे सम्वन्धित या आनुषंगिक विषयों का उपबन्ध करने के लिये

अधिनियम

चूंकि भू-गर्भ जल के अनियंत्रित और तीव्र निष्कर्षण के फलस्वरूप भू-गर्भ जल के स्तरों में आई गिरावट से भयप्रद स्थिति उत्पन्न हो गयी है और राज्य के अनेक भागों के ग्रामीण एवं नगरीय दोनों क्षेत्रों में भू-गर्भ जल के स्रोतों में कमी आ गयी है;

और चूंकि भू-गर्भ जल, घरेलू, कृषि और औद्योगिक उपयोगों हेतु एकल सर्वाधिक महत्वपूर्ण जल स्रोत होने के कारण ग्रामीण एवं नगरीय क्षेत्रों में पेय-जल-खाद्य तथा जीविका-सुरक्षा का-मेरुदण्ड है;

क्रम-संख्या-216(क)



रजिस्ट्रेशन नम्बर-एस०एस०पी०/एल०

डब्लू०/एन०पी०-91/2014-18

लाइसेंस दू पोस्ट एट कन्सेशनल रेट

सरकारी गजट, उत्तर प्रदेश

उत्तर प्रदेशीय सरकार द्वारा प्रकाशित

असाधारण

विधायी परिशिष्ट
भाग-4, खण्ड (ख)
(परिनियत आदेश)

लखनऊ, बुधवार, 13 नवम्बर, 2019
कार्तिक 22, 1941 शक सम्वत्

उत्तर प्रदेश सरकार
लघु सिंचाई एवं भूगर्भ जल अनुभाग-1

संख्या 1320/62-1-2019-10 जीडब्लू-2014
लखनऊ, 13 नवम्बर, 2019

अधिसूचना

प०अ०-344

उत्तर प्रदेश भूगर्भ जल (प्रबन्धन और विनियमन) अधिनियम, 2019 (उत्तर प्रदेश अधिनियम संख्या 13 सन् 2019) की धारा 7 के अधीन शक्तियों का प्रयोग करके राज्यपाल इस अधिसूचना के गजट में प्रकाशित किए जाने के दिनांक से राज्य में एक प्राधिकरण का गठन करती हैं जिसे 'उत्तर प्रदेश राज्य भूगर्भ जल प्रबन्धन विनियामक प्राधिकरण' के रूप में जाना जायेगा।

आज्ञा से,
अनीता सिंह,
प्रमुख सचिव।

In pursuance of the provisions of clause (3) of Article 348 of the Constitution, the Governor is pleased to order the publication of the following English translation of notification no. 1320/LXII-1-2019-10gw-2014, dated November 13, 2019:

No. 1320/LXII-1-2019-10gw-2014
Dated Lucknow, November 13, 2019

In exercise of the powers under section 7 of the Uttar Pradesh Ground Water (Management and Regulation) Act, 2019 (U.P. Act no. 13 of 2019), the Governor is pleased to establish an authority in the State to be known as the 'Uttar Pradesh State Ground Water Management and Regulatory Authority' with effect from the date of publication of this notification in the Gazette.

By order,
ANITA SINGH,
Pramukh Sachiv.

पी०एस०यू०पी०-ए०पी० 379 राजपत्र-(हिन्दी)-2019-(998)-509 प्रतियां-(क०/टी०/ऑफसेट)।
पी०एस०यू०पी०-ए०पी० 3 साठ लघु सिंचाई-2019-(999)-1,000 प्रतियां-(क०/टी०/ऑफसेट)।



सरकारी गजट, उत्तर प्रदेश

उत्तर प्रदेशीय सरकार द्वारा प्रकाशित

असाधारण

विधायी परिशिष्ट
भाग-4, खण्ड (ख)
(परिनियत आदेश)

लखनऊ, मंगलवार, 21 जनवरी, 2020
माघ 1, 1941 शक सम्बत्

उत्तर प्रदेश शासन
नमामि गंगे एवं ग्रामीण जलापूर्ति अनुभाग-3
संख्या 58/76-3-2020/10जीडब्लू/2014
लखनऊ, 21 जनवरी, 2020
अधिसूचना

प०आ०-19

उत्तर प्रदेश भूगर्भ जल (प्रबन्धन और विनियमन) अधिनियम, 2019 (उत्तर प्रदेश अधिनियम संख्या 13 सन् 2019) की धारा 6 की उप-धारा (1) के अधीन शक्तियों का प्रयोग करके राज्यपाल, राज्य भूगर्भ जल प्रबन्धन और विनियामक प्राधिकरण को उक्त धारा के उपबंधों के अनुसार अध्यक्ष और सदस्यों से समाविष्ट राज्य के प्रत्येक जिला हेतु जिला भूगर्भ जल प्रबंधन परिषद का गठन करने के लिये निर्देश देती हैं।

आज्ञा से,
अनुराग श्रीवास्तव,
प्रमुख सचिव।

IN pursuance of the provision of clause (3) of article 348 of the Constitution, the Governor is pleased to order the publication of the following English translation of notification no. 58/76-3-2020/10gw/2014, Lucknow dated January 21, 2020 :

No. 58/76-3-2020/10gw/2014

Dated Lucknow, January 21, 2020

IN exercise of the powers under sub-section (1) of section 6 of the Uttar Pradesh Ground Water (Management and Regulation) Act, 2019 (U.P. Act no. 13 of 2019), the Governor is pleased to direct the State Ground Water Management and Regulatory Authority to constitute the District Ground Water Management Council for each district of the State consisting of the Chairperson and members in accordance with the provisions of the said section.

By order,
ANURAG SRIVASTAVA,
Pranmukh Sachiv.

पी०एस०पी०-ए०पी०-575-राजपत्र (रि०)-(1399)-2020-599 प्रतिष्ठा-(कम्प्यूटर/आफरोट)।
पी०एस०पी०-ए०पी०-4 स्टा० भूगर्भ जल-(1400)-1000 प्रतिष्ठा-(कम्प्यूटर/आफरोट)।

राज्य भूगर्भ जल प्रबन्धन और विनियामक प्राधिकरण,
(अधिसूचना संख्या 1320/62-1-2019-10 जी0डब्लू0/2014, दिनांक 13 नवम्बर, 2019 के द्वारा गठित)

संख्या /यूपीरामूजप्रविप्रा
लखनऊ: दिनांक : 05 जून, 2020

—: कार्यालय ज्ञाप :-

अधिसूचना संख्या 58/76-3-2020/10जीडब्लू/2014, दिनांक 21 जनवरी, 2020 के द्वारा प्राप्त निर्देशों तथा उत्तर प्रदेश भू-गर्भ जल (प्रबंधन और विनियमन) अधिनियम, 2019 (उत्तर प्रदेश अधिनियम संख्या 13 सन् 2019) की धारा 06 में प्रदत्त अधिकारों के क्रम में प्रदेश के समस्त जनपदों में एतद्वारा "जिला भूगर्भ जल प्रबन्धन परिषद्" का गठन निम्नानुसार किया जाता है:-

1.	जिला मजिस्ट्रेट।	अध्यक्ष
2.	जिला मजिस्ट्रेट द्वारा नाम निर्दिष्ट राज्य में भूगर्भ जल प्रबन्धन के क्षेत्र में दीर्घकालिक कार्य करने का अनुभव रखने वाले एक विषय विशेषज्ञ।	सदस्य
3.	जिला मजिस्ट्रेट द्वारा नाम निर्दिष्ट भूगर्भ जल के क्षेत्र में अनुभव रखने वाले सार्वजनिक/गैर सरकारी संगठन/सामाजिक क्षेत्र का एक व्यक्ति।	सदस्य
4.	सहायक अभियन्ता, भूगर्भ जल विभाग।	सदस्य
5.	क्षेत्रीय अधिकारी, उत्तर प्रदेश प्रदूषण नियन्त्रण बोर्ड।	सदस्य
6.	जिला कृषि अधिकारी।	सदस्य
7.	अधिसासी अभियन्ता, लघु सिंचाई विभाग।	सदस्य
8.	अधिसासी अभियन्ता, उत्तर प्रदेश जल निगम।	सदस्य
9.	नगर आयुक्त, नगर निगम/अधिसासी अधिकारी, नगर पालिका परिषद्/ अधिसासी अधिकारी, नगर पंचायत (यथारिथति)।	सदस्य
10.	मुख्य अभियन्ता, विकास प्राधिकरण।	सदस्य
11.	अधिसासी अभियन्ता, सिंचाई एवम् जल संसाधन विभाग।	सदस्य
12.	उपायुक्त, जिला उद्योग केन्द्र।	सदस्य
13.	प्रभागीय वनाधिकारी।	सदस्य
14.	जिला उद्यान अधिकारी।	सदस्य
15.	जिला विकास अधिकारी।	सदस्य/सचिव

उक्त सदस्यों के अतिरिक्त नगर पालिका, भूगर्भ जल प्रबन्धन समिति तथा खण्ड पंचायत भूगर्भ जल प्रबन्धन समिति से एक-एक सदस्य परिषद् के आमंत्रित सदस्य के रूप में भी सम्मिलित किए जाएंगे। "जिला भूगर्भ जल प्रबन्धन परिषद्" के कम संख्या 02, एवम् 03 पर नामित सदस्यों की सेवा एवम् शर्तें, इत्यादि उत्तर प्रदेश भू-गर्भ जल (प्रबंधन और विनियमन) नियमावली, 2020 के अध्याय-2 के अनुसार होगी।

'राजेन्द्र कुमार तिवारी'
मुख्य सचिव/अध्यक्ष

पत्रांक: 01 / यूपीराभूजप्रविप्रा / तददिनांक।

प्रतिलिपि निम्नलिखित को सूचनार्थ एवम् आवश्यक कार्यवाही हेतु प्रेषित है:-

1. अपर मुख्य सचिव / प्रमुख सचिव, वित्त विभाग, उत्तर प्रदेश शासन (सदस्य प्राधिकरण)।
2. प्रमुख सचिव, नमामि गंगे तथा ग्रामीण जलापूर्ति विभाग, उत्तर प्रदेश शासन (सदस्य प्राधिकरण)।
3. समस्त मण्डलायुक्त, उत्तर प्रदेश।
4. समस्त जिलाधिकारी, उत्तर प्रदेश।
5. समस्त जिला मजिस्ट्रेट, उत्तर प्रदेश।
6. स्टाफ आफिसर, मुख्य सचिव, उत्तर प्रदेश शासन।
7. स्टाफ आफिसर, कृषि उत्पादन आयुक्त, उत्तर प्रदेश शासन।
8. निदेशक, भूगर्भ जल विभाग, 9वाँ तल इन्दिरा भवन, लखनऊ।

आज्ञा से,

(वी०के० उपाध्याय)

निदेशक, भूगर्भ जल विभाग / सदस्य सचिव

पत्रांक: / यूपीराभूजप्रविप्रा / तददिनांक।

प्रतिलिपि निम्नलिखित को सूचनार्थ एवम् आवश्यक कार्यवाही हेतु इस निर्देश के साथ प्रेषित है कि अपने अधीनस्थ प्रत्येक जनपद के सक्षम अधिकारी को जिला भूगर्भ जल प्रबन्धन परिषद् के सदस्य के रूप में पदेन नामित करें।

1. प्रमुख अभियन्ता / विभागाध्यक्ष, सिंचाई और जल संसाधन विभाग, उत्तर प्रदेश।
2. निदेशक, स्थानीय निकाय, उत्तर प्रदेश, लखनऊ।
3. निदेशक, उद्योग विभाग, उत्तर प्रदेश, कानपुर।
4. सदस्य सचिव, उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, उत्तर प्रदेश, लखनऊ।

आज्ञा से,

(वी०के० उपाध्याय)

निदेशक, भूगर्भ जल विभाग / सदस्य सचिव

कोर्ट केस/एन0जी0टी0/महत्वपूर्ण।
ई-मेल के माध्यम से

कार्यालय निदेशक,
भूगर्भ जल विभाग, उत्तर प्रदेश
भूजल भवन (रा0भू0सू0प्र0के0),
हरिहरपुर, शहीद पथ, लखनऊ।

संख्या- 03 /भू0ज0वि0/एस-26(एन0जी0टी0) दिनांक/लखनऊ/मार्च/04/2025
विषय- मा0 राष्ट्रीय हरित अधिकरण (एनजीटी), नई दिल्ली में विचारधीन ओ0ए0 संख्या-655/2023 में ई0ए0 संख्या-14/2025 Jugnoo Singh Vs State of Uttar Pradesh & Ors. में पारित आदेश दिनांक 04.03.2025 के अनुपालन के सम्वन्ध में।

अधिशाली अभियंता, भूगर्भ जल विभाग खण्ड-मुरादाबाद।

उपरोक्त विषयक अवगत कराना है कि मा0 राष्ट्रीय हरित अधिकरण (एनजीटी), नई दिल्ली में ओ0ए0 संख्या-655/2023 में ई0ए0 संख्या-14/2025 Jugnoo Singh Vs State of Uttar Pradesh & Ors. वाद योजित किया गया है। सम्वन्धित वाद मा0 अधिकरण के सम्मुख सुनवाई हेतु दिनांक 04.03.2025 को सूचीबद्ध हुई। प्रस्तुत वाद में प्रतिवादी संख्या-05 मैसर्स राघव रोलींग मिल्स, ग्राम बुढनपुर व ढाकिया, जनपद-अमरोहा द्वारा पर्यावरणीय नियमों का उलघन किये जाने यथा फर्म से निष्कापित अशोधित अपशिष्ट/जहरीले जल को पास के कृषि उपयुक्त भूमि व अन्य खुले क्षेत्र में बहाये जाने तथा अपशिष्ट पदार्थों को क्षेत्र में ही एकत्रित किये जाने के कारण पास के ग्रामों में हैण्डपम्प के द्वारा दूषित व दुर्गंध युक्त जल निकलने की शिकायत के संबंध में है। मा0 अधिकरण द्वारा उक्त वाद के क्रम में सुनवाई उपरान्त दिनांक 04.03.2025 को निम्नलिखित आदेश पारित किये गये हैं, जिसके प्रभावी अंश निम्नवत् हैं:-

1. By this Execution Application, applicant is seeking compliance of the order dated 19.10.2023 passed in O.A. No. 655/2023.
2. The applicant has filed the OA complaining that the respondent no. 5 was engaged in manufacturing of metal, hot rolled and cold rolled products of steel and was releasing/discharging untreated toxic water/effluents into nearby agricultural fields and open plots.
3. The Tribunal by order dated 19.10.2023 had disposed of O.A. No. 655/2023 by issuing following directions: -
"...3. A perusal of the application reveals that a substantial issue relating to environment is raised and in our opinion, the said issue, at the first instance, is required to be looked independently by the Secretary, UPPCB. Hence, we direct the Secretary, UPPCB to carry out the spot inspection, collect samples for analysis of contaminated hand pumps, tube well water and ascertain the ground situation and in case, if any violation of environmental norms including that of CTO is found by respondent no. 5, then to take appropriate remedial measures after following due process of law. Let the said exercise be completed by the Secretary, UPPCB within a period of three months from the date of receipt of copy of this order and thereafter, the Secretary will submit an action taken report by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF to the Registrar General of the Tribunal, who if found necessary will place the matter before the Court for consideration."
4. Submission of counsel for the applicant is that no action has been taken in compliance of the above directions, no inspection has been done and even the action taken report has not been submitted before the Tribunal till now.
5. Issue notice to the respondents for filing the compliance report by way of affidavit. Applicant is directed to serve the respondents and file the affidavit of service at least one week before the next date of hearing.
6. List on 04.07.2025."

उक्त विषयांकित वाद में विपक्षी पार्टी संख्या-04 के रूप में अधिशाली अभियंता, भूगर्भ जल विभाग, जल शक्ति मंत्रालय के साथ ही जिलाधिकारी, अमरोहा को विपक्षी पार्टी संख्या-01 के रूप में रखा गया है, तथा अपेक्षा की गयी है कि वाद में अपना प्रतिउत्तर/प्रतिशपथ पत्र अगामी सुनवाई दिनांक 04.07.2025 से 01 सप्ताह पूर्व दाखिल किये जाने के निर्देश दिये गये हैं।

अतएव उपरोक्त के क्रम में मुझे कहने का निदेश हुआ है कि आप विषयांकित वाद में विपक्षी पार्टी संख्या-04/अधिशाली अभियंता, भूगर्भ जल विभाग, जल शक्ति मंत्रालय की ओर से सम्वन्धित ओ0ए0 संख्या-655/2023 में ई0ए0 संख्या 14/2025 Jugnoo Singh Vs State of Uttar Pradesh & Ors. के आदेश दिनांक 04.03.2025 में तथ्यों की विभागीय जाँच कर विभागीय मंतव्य/पैरावाईस नैरेटिव/शपथ पत्र विपक्षी पार्टी संख्या-04/अधिशाली अभियंता, भूगर्भ जल विभाग, जल शक्ति मंत्रालय, की ओर से ससमय दाखिल करना सुनिश्चित करें तथा दाखिल किये गये प्रतिउत्तर/शपथ पत्र की प्रति सहित कृत कार्यवाही से इस कार्यालय को

भी अवगत करायें, जिससे मा0 राष्ट्रीय हरित अधिकरण (एनजीटी) के आदेशों का अनुपालन किया जा सके।
ज्ञातव्य हों कि उक्त वाद में अगामी सुनवाई दिनांक 04.07.2025 को नियत की गयी है।
संलग्नक-उपरोक्तानुसार।

भवदीय,

(अनुपम)

अधिशाली अभियंता /
वै0सहा0(निदेशक)।

संख्या- 03 / भू0ज0वि0 / तददिनांक।

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है-

1. मा0 राष्ट्रीय हरित अधिकरण (एनजीटी), नई दिल्ली।
2. निजी सचिव, प्रमुख सचिव, नमामि गंगे तथा ग्रामीण जलापूर्ति विभाग, उ0प्र0 शासन।
3. प्रमुख सचिव पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, उत्तर प्रदेश शासन।
4. सदस्य सचिव, केन्द्रीय प्रदूषण नियंत्रण बोर्ड, नई दिल्ली।
5. सदस्य सचिव, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ।
6. जिलाधिकारी/अध्यक्ष, जिला भूगर्भ जल प्रबन्धन परिषद जनपद-अमरोहा।
7. नोडल अधिकारी, जनपद अमरोहा को इस आशय के साथ कि उक्त वाद के संबंध में अधिशाली अभियंता, भूगर्भ जल विभाग खण्ड-मुरादाबाद को यथावश्यक सहयोग प्रदान करने का कष्ट करें।

(अनुपम)

अधिशाली अभियंता /
वै0सहा0(निदेशक)।



Ground Water Department
(Namami Gange & Rural Water Supply Department)
Ministry of Jal Shakti
Government of Uttar Pradesh

Form 8 (C)

AUTHORIZATION/ NO-OBJECTION CERTIFICATE FOR SINKING OF NEW / EXISTING WELL FOR INDUSTRIAL/ COMMERCIAL/ INFRASTRUCTURAL OR BULK USER OF GROUND WATER

[Under Section 14 of the Uttar Pradesh Ground Water Management and Regulation Act, 2019.]

AUTHORIZATION/ NO-OBJECTION CERTIFICATE NO: NOC020009

VALID FROM 01/12/2021 TO 30/11/2026

Name of the Applicant	NEERAJ AGARWAL		
Address of the Applicant:	NH-24 DELHI ROAD DHAKIYA AMROHA		Khasra No 95/5, Village Dhakiya, NH 24 UPSIDC
Company Name:	Raghav Rolling Mills	Company Address	
Serial No. of Application Form	AMRH1121NIN0058	Date of Submission	16/11/2021
Specimen Signature of the User:			
Location particulars:			
District	Amroha (J.P.Nagar)	Block	ZOYA
J.L. No		Plot No.	95/5, Village Dhakiya, NH 24 UPSIDC
Municipality/Corporation	Yes	Ward No.	JOYA
Holding No.			JOYA
Rate of Withdrawal (m ³ /hr.)	3.00	Date of Energization (In Case of Electric Pump)	07/03/2020

Particulars of the Proposed Well and Pumping Device:

Type of the Well	Tube Well/Boring	Purpose of the Well	Industrial
Assembly Size (For Tube Well)	0.00	Approx. Strainer Length (For Tube Well)	0.00
Diameter (For Dug Well)	0.00	Type of Pump to be Used:	Submersible
H.P. of the Pump:	1.50	Operational Device	Electric Motor
Maximum Allowable Rate of Withdrawal (m ³ /hr.):	3.00	Maximum Allowable Running Hours Per Day:	4.00
Maximum Allowable Annual Extraction of Ground Water:	3600.00	Recharge Required:	7198.00
Annual Running Days:	300		

- This No-Objection certificate authorizes the owner applicant (user) to sink a well in the location specified at SI. (2) for extraction of ground water at a rate not exceeding that as shown at SI. (3j), for Running Hours per day as shown at SI. (3k), and for maximum allowable annual extraction of ground water as shown at SI. (3k) and is valid subject to the observance of the conditions stated overleaf.
- Holder of this NOC is hereby directed to assure annual recharge of 7198.00 cubic meter, as specified under the application form within the given time period.

GENERAL CONDITIONS

- Holder of this NOC is hereby directed to fill from I(A) for registering his/her well within 90 days as mentioned in application form shall only started after registration of his/her NOC.
- In case of any change of ownership of the proposed well, fresh authorization has to be obtained.
- No change of location, design, rate of withdrawal and pumping device in respect of the proposed well as indicated at SL (2) and (3) of this certificate shall be made without prior permission of the Competent Authority. Any deviation in this regard shall lead to cancellation of this authorization
- For the purpose of measuring and recording the quantity of ground water extracted, every said user shall affix digital water flow meters (conforming to BIS/ IS standards) having telemetry system in the abstraction structure, which record rate and quantum of extraction, at outlet of pumping devices and it shall be presumed that the quantity recorded by the meter has been extracted by the said user, until the contrary is proved. The rate of extraction of ground water from the well as shown in item 3(k) shall not exceed to the recorded rate from water meters
- The concerned Authority reserves the right to stop extraction of ground water from the well due to quality hazards or any other reasons, if the situation so demands
- In case of any change of ownership of the existing well, fresh registration has to be obtained.
- No change of location, design, rate of withdrawal and pumping device in respect of the existing well as indicated at SI. (2) and (3) of this certificate shall be made without prior permission of the Competent Authority. Any deviation in this regard shall lead to cancellation of this registration

In case, any of the particulars I information furnished by the applicant in his application for issuance of this registration is found to be incorrect during verification at any subsequent stage, this registration is liable for cancellation.

- The Certificate of Authorization/ NOC shall be valid for a period of five years from the date of issue. The applicant shall have to apply for renewal through a fresh application, at least ninety days prior to expiry of its validity.
- Construction of piezometers and installation of digital water level recorders with telemetry shall be mandatory for user. Depth and zone tapped of piezometer should be commensurate with that of the pumping well. The data, obtained from digital water level recorders shall be made available to this office on monthly basis
- **Guidelines for Installation of Piezometers and their Monitoring**

Piezometer is a borewell/tubewell used only for measuring the water level by lowering the tape/ sounder or automatic water level measuring equipment. It is also used to take water sample for water quality testing when ever needed. General guidelines for installation of piezometers are as follows:

- The piezometer is to be installed/constructed at the minimum of 50 m distance from the pumping well through which ground water is being withdrawn. The diameter of the piezometer should be about 4" to 6".
- The depth of the piezometer should be same as is case of the pumping well from which ground water is being abstracted. If, more than one piezometers are installed the second piezometer should monitor the shallow ground water regime. It will facilitate shallow as well as deeper ground water aquifer monitoring.
- No. of piezometers to be constructed & Type of water level monitoring mechanism shall be as per below table:

S.No	Quantum of Ground water withdrawal (cum/day)	No. of piezometers required	Monitoring Mechanism	
			Manual	DWLR with Telemetry
1	< 10	0	0	0
2	11 - 50	1	1	0
3	50- 500	1	0	1
4	> 500	2	0	2

- The measuring frequency should be monthly and accuracy of measurement should be up to cm. the reported measurement should be given in meter upto two decimal.
- For measurement of water level sounder or automatic water level recorder (AWLR)/ Digital Automatic water level recorder (DWLR) with telemetry system should be used for accuracy.
- The measurement of water level in piezometer should be taken, only after the pumping from the surrounding tube wells has been stopped for about four to six hours.
- All the details regarding coordinates, reduced level (with respect to mean level), depth, zone taped and assembly lowered should be provided for bringing the piezometer into the Hydrograph Monitoring System for Ground Water Department, Uttar Pradesh, and for its validation.
- The ground water quality has to be monitored twice in a year during pre-monsoon (May/June) and post-monsoon (October/November) periods. Quality may be got analyzed from NABL approved lab. Besides, one sample (1 lt capacity bottle) to the concerned Director, Ground Water Department, Uttar Pradesh, for chemical analysis.
- A Permanent display board should be installed at piezometer/Tube wells site for providing the location, piezometer/ tube well number, depth and zone tapped of piezometer/tube well for standard referencing and identification.
- Any other site specific requirement regarding safety and access for measurement may be taken care of.
- Any other condition(s) that may be imposed by the concerned Authority.
- In case, any of the particulars I information furnished by the applicant in his application for issuance of this permit is found to be incorrect during verification at any subsequent stage, this permit is liable for cancellation.
- **SPECIFIC CONDITIONS:**
- (A) For Industrial User: No Objection Certificate for ground water extraction by industries shall be granted subject to the following specific conditions:
 - i) No Objection Certificate shall be granted only in such cases where local government water supply agencies are not able to supply the desired quantity of water.
 - ii) All industries shall be required to adopt latest water efficient technologies so as to reduce dependence on ground water resources.
 - iii) All industries abstracting ground water in excess of 100 m³/d shall be required to undertake annual water audit through Confederation of Indian Industries (CII)/ Federation Indian Chamber of Commerce and Industry (FICCI)/ National Productivity Council (NPC)/ PHD Chamber of Commerce & Industries certified auditors and submit audit reports within three months of completion of the same to Ground Water Department Uttar Pradesh. All such industries shall be required to reduce their ground water use by at least 20% over the next five years through appropriate means.
 - iv) Construction of observation well(s) (piezometer)(s) within the premises and installation of appropriate water level monitoring mechanism as mentioned in General Condition no.10 shall be mandatory for industries drawing/ proposing to draw more than 10 m³/day of ground water and. Monitoring of water level shall be done by the project proponent. The piezometer (observation well) shall be constructed at a minimum distance of 50 m from the bore well/production well. Depth and aquifer zone tapped in the piezometer shall be the same as that of the pumping well/ wells. Monthly water level data shall be submitted online to the Ground Water Department, UP.
 - v) The proponent shall be required to adopt roof top rain water harvesting/ recharge in the project premises. Industries which are likely to pollute ground water (chemical, pharmaceutical, dyes, pigments, paints, textiles, tannery, pesticides/ insecticides, fertilizers, slaughter house, explosives etc.) shall store the harvested rain water in surface storage tanks for use in the industry.
 - vi) Injection of treated/ untreated waste water into aquifer system is strictly prohibited.
 - vii) Industries which are likely to cause ground water pollution e.g. Tanning, Slaughter Houses, Dye, Chemical/ Petrochemical, Coal washeries, other hazardous units etc. (as per CPCB list) need to undertake necessary well head protection measures to ensure prevention of ground water pollution.
- (B) Infrastructural User: The No Objection Certificate for ground water abstraction will be granted subject to the following specific conditions:
 - i) In case of infrastructure projects that require dewatering, proponent shall be required to carry out regular monitoring of dewatering discharge rate (using a digital water flow meter) and submit the data online to Ground Water Department, UP as applicable. Monitoring records and results should be retained by the proponent for two years, for inspection or reporting as required by District Ground Water Management Council.
 - ii) Installation of Sewage Treatment Plants (STP) shall be mandatory for new projects, where ground water requirement is more than 20 m³/day. The water from STP shall be utilized for toilet flushing, car washing, gardening etc

Date :02/12/2021

Place:Amroha (J.P.Nagar)

This certificate is electronically generated and does not require digital signature



भूलेख - खतौनी
राजस्व परिषद, उत्तर प्रदेश

Hindi

उद्धरण खतौनी (अप्रमाणित प्रति)

19/June/2025 04:18:40 PM

जनपद : अमरोहा

तहसील : अमरोहा

ग्राम : हसनपुर कलौ

ग्राम कोड : 118194

फसली वर्ष : 1425-1430 (01 जुलाई, 2017 से 30 जून, 2023)

खाता संख्या : 00258

श्रेणी : 6-1/अकृषिक भूमि - जलमग्न भूमि ।

खातेदार का विवरण		खातेदारी प्रारम्भ होने का विवरण		भूमि का विवरण		खातेदार का अंश		
खसरा/ गाटा संख्या	(2) नाम/पिता-पति-संरक्षक-प्रबंधक का नाम / जाति कोड / आधार नं० (अन्तिम चार अंक) अथवा पैन नं० (6- 9 स्थान के अंक) / पता / जन्मतिथि (अवयस्क हेतु)	(3) न्यायालय का नाम / कम्प्यूटरीकृत वाद संख्या अथवा आदेश संख्या / आदेश का दिनांक / जोत का आधार	(4) वर्ष	(5) गाटा (यूनीक कोड)	(6) गाटे का कुल क्षेत्रफल(हे०)	(7) हिस्से में	(8) क्षेत्रफल में(हे०)	(9) खातेदार का देय भू-रा
241	1) तालाब / --- / ---			241 (1181940241000061)	0.9160	1) 1/1	1) 0.9160	0.00
							0.9160	

कुल गाटे : एक कुल क्षेत्रफल : शून्य दशमलव नौ एक छह शून्य (हेक्टेयर) कुल भू-राजस्व : शून्य दशमलव शून्य शून्य रुपये कुल अंश का क्षेत्रफल : शून्य दशमलव नौ एक छह शून्य (हेक्टेयर)

प्रवेशिका
प्रवेशिका
प्रवेशिका



Uttar Pradesh Pollution Control Board

Building. No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010

Phone:0522-2720828,2720831, Fax:0522-2720764, Email: info@uppcb.in, Website: www.uppcb.com

172692/UPPCB/Bijnore(UPPCBRO)/CTO/both/AMROHA/2022

Date: 20/01/2023

To,

M/s

RAGHAV ROLLING MILLS

KHASARA NO-95/5, VILLAGE-DHAKIYA, N.H.-24, UPSIDC,
DELHI ROAD, DISTT-AMROHA, 244221

Application Id-
19034884

Consolidated Consent to Operate and Authorisation hereinafter referred to as the CCA (Consolidated Consent & authorization) (Fresh) under Section-25 of the Water (Prevention & Control of Pollution) Act, 1974 and under Section-21 of the Air (Prevention & Control of Pollution) Act, 1981 and Authorization under Rule-6(2) of the Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 notified under Environment (Protection) Act, 1986 as applicable (to be referred hereinafter as Water Act, Air Act and HW Rules respectively).

CCA is hereby granted to RAGHAV ROLLING MILLS located at KHASARA NO-95/5, VILLAGE-DHAKIYA, N.H.-24, UPSIDC, DELHI ROAD, DISTT-AMROHA, 244221. subject to the provisions of the Water Act, Air Act and Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 and the orders that may be made further and subject to following terms and conditions :-

1. This CCA RAGHAV ROLLING MILLS granted for the period from 01/01/2023 to 31/12/2027 and valid for manufacturing of following products.

S No	Product	Quantity	Unit
1	Stainless steel sheets and cold rolled strip	400	Metric Tonnes/Month

2. Conditions under Water(Prevention and Control of Pollution) Act -1974 as amended :-

(i) The daily quantity of effluent discharge (KLD) :-

Kind of Effluent	Quantity(KLD)	Treatment facility	Discharge point
Domestic	2 KLD	Septic Tank	
Industrial	7 KLD	ETP	

(ii) Trade Effluent Treatment and Disposal :-The applicant shall operate Effluent Treatment Plant consisting of primary/secondary and tertiary treatment as is required with reference to influent quantity and quality.

In case of stoppage of functioning of ETP, production has to be stopped immediately and this Board has to be intimated by fax/phone/email with a report in this regard to be dispatched immediately.

(iii) The treated effluent shall be recycled to the maximum extent and should be reused within the premises for gardening etc. Quality of the treated effluent shall meet to the following general and specific standards as prescribed under Environment (Protection) Rules, 1986 and applicable to the unit from time-to-time :-

ABHISHEK
TRIPATHI

Digitally signed by
ABHISHEK TRIPATHI
Date: 2023.01.21
13:30:26 +05'30'

Industrial Effluent Quality Standard

S.No.	Parameter	Standard
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(iv) Sewage Treatment and Disposal :- The applicant shall provide comprehensive STP as is required with reference to influent quantity and quality. In case of stoppage of functioning of STP, production has to be stopped immediately and this Board has to be intimated by fax/phone/email with a report in this regard to be dispatched immediately.

(v) The treated sewage shall be reused in gardening as far as possible. The STP shall be maintained continuously so as to achieve the quality of the treated sewage to the following standards.

S No.	Parameters	Standards
1	pH	5.5-9
2	BOD (mg/L)	30 mg/l
3	TSS (mg/L)	100 mg/l

3. Conditions under Air (Prevention and Control of Pollution) Act -1981 as amended :-

i) The applicant shall use following fuel and install a comprehensive control system consisting of control equipment as required with reference to generation of emissions and operate and maintain the same continuously so as to achieve the level of pollutants to the following standards.

Air Pollution Source Details

S No.	Air Pollution Source	Type of fuel	Stack no	Control Device	Height of Stack
1	Heating Furnace	Diesel	01	Particulate Matter	Stack height of 15 meter from the ground level.
2	DG set of 350 KVA and 250 KVA	Diesel	02	Particulate Matter	Stack height of 4 meter and 3.5 meter from the roof top.

Emission Quality Standards

S No.	Stack no	Parameters	Standards
1	01	Particulate Matter	As per E(P)Rules 1986
2	02	Particulate Matter	As per E(P)Rules 1986

In case of stoppage of functioning of air pollution control equipment, production has to be stopped immediately and this Board has to be intimated by fax/phone/email with a report in this regard to be dispatched immediately

(ii) The unit will not use any type of restricted fuel.

iii) Noise from the D.G. Set and other source(s) should be controlled by providing an acoustic enclosure as is required for meeting the ambient noise standards for night and day time as prescribed for respective areas/zones (Industrial, Commercial, Residential, Silence) which are as follows :-

Day time : from 6.00 a.m. to 10.00 p.m., Night time: from 10.00 p.m. to 6.00 a.m.

Standards for Noise level in db(A) Leq	Industrial Area		Commercial Area		Residential Area		Silence Zone	
	Day Time	Night Time	Day Time	Night Time	Day Time	Night Time	Day Time	Night Time
	75	70	65	55	55	45	50	40

4. Conditions under Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 :-

The Factory Manager of M/s RAGHAV ROLLING MILLS. is hereby granted an authorization to operate a facility for collection and storage of Hazardous wastes. The authorization is granted to operate a facility for generation, collection and storage of hazardous wastes within factory premises for following category of wastes:-

S.No.	Category of Hazardous Waste as per the Schedules I, II and III of these rules	Authorised mode of disposal or recycling or utilisation or co-processing, etc.	Quantity(ton/annum)

The authorization shall be in force and shall be valid upto 31/12/2027. The authorization is subject to the conditions stated below and such conditions as may be specified in the rules for the time being in force under Environment (Protection) Act, 1986.

Terms and conditions of Hazardous Waste authorization :-

- (i) The authorization shall comply with the provisions of the Environment (Protection) Act, 1986, and the rules made there under.
- (ii) The authorization and its renewal shall be produced for inspection at the request of an officer authorized by the SPCB.
- (iii) The person authorized shall not rent, lend, sell, transfer or otherwise transport the hazardous wastes without obtaining prior permission of the SPCB.
- (iv) Any unauthorized changes in personnel, equipment as working conditions as mentioned in the application by the person authorized shall constitute a breach of his authorization.
- (v) It is the duty of the authorized person to take prior permission of the SPCB to close down the facility.
- (vi) An application for the renewal of an authorization shall be made as laid down under these rules.
- (vii) The unit shall comply with any other conditions specified in the guidelines issued by the MoEF or CPCB/SPCB from time to time.
- (viii) The authorization is valid for temporary storage of Hazardous Waste within premises only.
- (ix) The authorized agency shall ensure that on-line data with regard to quantity and nature of hazardous chemicals being used in the plant as well as air emission and waste generated within premises is displayed on Display Board of size 6x4 feet outside the main factory gate within premises
- (x) It is duty of the authorized person to take prior permission of this Board to close and cleanup the facility for treatment, storage and disposal of hazardous waste.
- (xi) The applicant shall maintain record of hazardous waste in Form-3 and shall submit annual return in Form-4 on or before the 30th day of June following to the financial year to which that return relates.
- (xii) In no case any hazardous waste shall be disposed off on land, in any drain, or into any water stream. All spillage must also be safely collected and stored.
- (xiii) Before the hazardous waste is stored or dumped in the facility, applicant must conduct a detailed physical and chemical analysis of hazardous waste sample and report to the Board.
- (xiv) Dried hazardous sludge from the process in the plant shall be stored in double lined HDPE pit constructed with R.C.C. or such material which does not react with the waste contained in it.
- (xv) The storage area should be fenced properly and Sign/Notice Board indicating 'Danger' and 'Hazardous' shall be displayed at appropriate position both in Hindi and English.

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Date: 2023.01.21
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(xvi) The industry shall store non-ferrous metal waste, used oil/spent oil waste in sealed drums placed on impervious floor under covered shed. Hazardous waste if required shall be sold only to Registered Recyclers/Re-processors.

(xvii) In case of any transportation of hazardous waste, the details in Form-10 of the Hazardous and Other Wastes Rules, 2016 shall be submitted to the Board.

5. Essential documents to be submitted by the Industry/Unit as Applicable:-

(i) Annual return in Form-4 and Waste Disposal Manifest in Form-10 under Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 and Third Party Audit Report.

(ii) Environment Statement in Form-V of Environment (Protection) Rules, 1986.

(iii) Quarterly compliance report of the CCA, photograph of ETP/APCs/Waste Storage Area.

6. Competent Authority reserves the right to change/modify/add any time any condition of this CCA.

7. Unit has to comply with the following specific & general conditions. Non compliance of any provision of this CCA and provisions of the Water Act, Air Act and Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 will result in legal action under the aforesaid Acts and Rules.

8. In compliance to the G.O 1011/81-7-2021-09 (Writ)/2016 dated.13.10.2021 issued by Department of Environment, Forest and Climate Change, Uttar Pradesh. You are directed to develop Miyawaki Forest as per the SOP available at URL:-<http://www.upecp.in/TrainingSession.aspx> for ensuring timely compliance of this direction, you are hereby directed to submit a bank guarantee with minimum validity of one year of the amount equivalent to the sum of initial consent fees (Air and Water) or Rs. 50,000/- (Rs. Fifty Thousand Only) whichever is more, within 30 days from the date of issuance of this certificate. In case of non-compliance of this direction, your consent will be revoked by the Board.

9. If the unit uses the ground water and requires the permission from SGWA/CGWA for water abstraction then the industry will have to obtain No objection certificate for abstraction of ground water. It will be the responsibility of the industry to comply with the various conditions of the NOC obtained from the competent authority and submit to the Board, within 3 months time failing which CTO will be revoked.

General Conditions:-

1. The applicant shall get analysed the samples of effluent/emission/hazardous wastes at least once in a three month from the laboratory recognized by the MoEF and shall report to the UPPCB.

2. The applicant shall however, not without the prior consent of the Board bring into use any new or altered outlet for the discharge of effluent or gases emission or sewage waste from the unit.

3. Treated Industrial waste water and domestic waste water shall be disposed jointly at one disposal point. The applicant shall provide discharge measurement equipment at final disposal point.

4. The applicant shall strictly comply with conditions of this CCA and submit compliance report of stipulated conditions within 30 days of receipt of this CCA. If at any point of time, it is found that the industry is not complying with stipulated conditions or any further direction/instruction issued by the Board, legal action shall be initiated against the applicant.

5. The applicant shall maintain good house keeping. All valves/pipes/sewer/drains etc. must be leak-proof

6. The industry shall provide uninterrupted entry to the STP/ETP inlet and outlet points, Air Pollution Control equipment and stack for smooth sampling/monitoring of efficiency of pollution control systems.

7. The industry shall provide Inspection Book at the time of inspection to the Board's officials.

8. Whenever due to any accident or other unforeseen act or event, such emission occurs or is apprehended to occur in excess of standards laid down, such information shall be reported to the Board's offices and all other concerned offices. In case of failure of pollution control equipment, the production process connected to it shall be stopped with immediate effect.

9. The industry shall operate in a manner so that all emissions be emitted through designated chimney/stack only.

10. In case of any damage to the agriculture productivity, human habitation etc. by the operation of industry, it shall be imperative to stop production in the industry with immediate effect and such information shall be reported to Board's offices. The industry shall be liable to pay compensation also in such cases as decided by the Competent Authority.

11. The applicant shall apply before the 60 days of expiry of CCA or any change in production types/ production capacity/manufacturing process/capacity enhancement etc. or any change in effluent discharge point or emission point

12. The Board reserves the right to revoke/add/modify any stipulated condition issued along with CCA, as may be necessary.

Specific Conditions:-

1- This consent is valid for Hot Rolling, Cold Rolling, Pickling Process for the production of Stainless steel sheets and cold rolled strip- 400 metric ton per month.

2- The industrial effluent shall be treated in ETP and treated effluent shall be recycled in process and only makeup water to the extent of 1.5 KLD shall be abstracted from ground water. For Domestic use 2 KLD ground water shall be abstracted.

3- The unit shall not discharge any effluent outside the premises and shall operate zero liquid discharge process.

4- Electromagnetic flow meter shall be installed at water source (Tube well) and outlet of ETP, proper records shall be maintained of the water abstracted from ground water and effluent discharge.

5- Unit shall comply the provisions of Water (Prevention and Control of Pollution) Act 1974 as amended and Environment (Protection) Act 1986, and direction issued by Hon'ble National Green Tribunal, New Delhi.

6- Unit has DG sets of 350 KVA and 250 KVA are equipped with canopy and stack 4 meter and 3.5 meter from the roof top.

7- Operation of Air pollution control system and operation of the unit must ensure protection of ambient air of the area.

8- Quality of the emission should always meet the discharge norms for as prescribed in the Environment (Protection) Rules 1986.

9- Unit shall comply the provisions of Air (Prevention and Control of Pollution) Act 1981 as amended and Environment (Protection) Act 1986, and direction issued by Hon'ble National Green Tribunal, New Delhi.

10- Unit shall comply the provisions of Hazardous and Other Waste (Management and Trans-Boundary Movement) Rules 2016, and regularly sent the Hazardous waste generated from the unit to TSDF for safe disposal.

11- Unit shall ensure compliance of the Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016.

12- Unit shall comply with the provisions of Rule 19 of the Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 and send copy of Form 10 regarding Manifest for Hazardous and Other Wastes.

13- Unit shall comply with the provisions of Rule 20 of The Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 and submit Annual Returns to State Board in Form IV.

14- Unit shall maintain the records of the waste sent to TSDF.

15- Unit shall submit treated effluent monitoring report and ground water quality monitoring report done by MoEF& CC approved laboratory in every 3 months.

16- Unit shall develop Green Belt in minimum 33 percent area of Industrial Premises as per the provisions laid down in office order no. H16405/220/2018/02 dated 16-02-2018 of U.P. Pollution Control Board. The copy of said office order is available on the website of U.P. Pollution Control Board www.uppcb.com.

17- This Consent order shall automatically become invalid on issuance of Closure Order by C.P.C.B / UPCCB and further on Revoking of Closure order, the Consent order shall become valid.

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ABHISHEK TRIPATHI
Date: 2023.01.21 13:31:38

Chief Environment Officer

Copy to:

Regional Officer Bijnore to ensure the compliance of the conditions imposed in the consent order.

ABHISHEK
TRIPATHI
Chief Environment Officer

Digitally signed by ABHISHEK
TRIPATHI
Date: 2023.01.21 13:31:50
+05:30'



VANI ANALYTICAL RESEARCH PRIVATE LIMITED

(A GOVERNMENT APPROVED LAB)

(An ISO 9001:2015, ISO 14001:2015, ISO 45001:2018 Certified Laboratory)

KHASRA NO. 384, SHAHPUR FAGOTA, HAPUR (U.P.) -245101

GSTIN: 09AAKCC4471H1ZW | CIN : U71200UP2024PTC209530

E-mail: varpllab2024@gmail.com | Mob: 7253301909, 8396894586



TEST REPORT

TEST REPORT NO.: VARPL/TR/24062025/1272

DATE OF REPORT:

24/06/2025

WATER SAMPLE ANALYSIS REPORT

Name And Address of Customer : M/s, EXECUTIVE ENGINEER GROUND WATER DEPARTMENT,
DIVISION – MORADABAD (U.P.)

Date of Sample Received : 20/06/2025

Analysis Start Date : 20/06/2025

Analysis End Date : 24/06/2025

URL No. : RN1139625000001272F

Sample ID No. : VARPL/W/20062025/1272

Sampling Done By : VARPL STAFF

Sampling Description : HAND PUMP WATER

Sampling Location : VILLAGE-CHAMAN, DHAKIA (NEAR ISLAM HOUSE)

Sampling Method : VARPL/SOP/QSP/010

Latitude : 28.491665

Longitude : 78.333261

Sample Quantity : 2.0 LTR

Packing Condition : SEALED

Packed In : P.V.C. AND GLASS BOTTLE

S. No.	Test Parameter	Unit	Result	Specification/Limit (As per IS:10500: 2012)		Test Method
				Desirable	Permissible	
Physical & Chemical Parameters;						
1	Temperature	°C	35.0	Not Specified	Not Specified	IS 3025 (Part-9)
2	Colour	Hazen	<1.0	5	15	IS 3025 (Part-4)
3	Odour	...	Agreeable	Agreeable	Agreeable	IS 3025 (Part-5)
4	Taste	...	Agreeable	Agreeable	Agreeable	IS 3025 (Part-8)
5	pH	...	7.34	6.5 - 8.5	Not Specified	IS 3025 (Part-11)
6	Turbidity	NTU	<1.0	1	5	IS 3025 (Part-10)
7	Total Dissolved Solids, (TDS)	mg/L	348.0	500	2000	IS 3025 (Part-16)
8	Ammonia, (as Total NH ₃ -N)	mg/L	<0.1	0.5	Not Specified	IS 3025 (Part-34 Sec-1)
9	Anionic Detergent, (MBAS)	mg/L	<0.05	0.2	1	IS 3025 (Part-68)
10	Calcium, (Ca)	mg/L	38.2	75	200	IS 3025 (Part-40)
11	Magnesium, (Mg)	mg/L	23.16	30	100	IS 3025 (Part-46)
12	Chloride, (Cl)	mg/L	88.81	250	1000	IS 3025 (Part-32)
13	Total Hardness, (CaCO ₃)	mg/L	192.0	200	600	IS 3025 (Part-21)
14	Total Alkalinity, (CaCO ₃)	mg/L	57.42	200	600	IS 3025 (Part-23)

Page 1 of 4

For Vani Analytical Research Pvt. Ltd.



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Format No VARPL/QSP/QF/7 8/01, Issue No. 01, Date 01.01 2025, Rev. No. 00 Date 00/00/0000

1. The test report shall only refer to the tested samples and listed applicable parameters.
2. No claim will be entertained if received after 7 days of issue of test report.
3. Our liability is limited to invoice value only.
4. The sample shall be destroyed after 15 days & Biological / Peshable sample shall be destroyed immediately after issue of test report.
5. This test report shall not be used in any advertising media or as evidence in the court of Law without prior written permission of the laboratory.



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(An ISO 9001:2015, ISO 14001:2015, ISO 45001 2018 Certified Laboratory)

KHASRA NO. 384, SHAHPUR FAGOTA, HAPUR (U.P.) -245101

GSTIN: 09AAKCC4471H1ZW | CIN : U71200UP2024PTC209530

E mail: varpllab2024@gmail.com | Mob: 929201993, 9398294536



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TEST REPORT

TEST REPORT NO.: VARPL/TR/24062025/1272

DATE OF REPORT:

24/06/2025

WATER SAMPLE ANALYSIS REPORT

S. No.	Test Parameter	Unit	Result	Specification/Limit (As per IS:10500: 2012)		Test Method
				Desirable	Permissible	
15	Fluoride,(F)	mg/L	0.08	1	1.5	IS 3025 (Part-60) (Sec-1)
16	Nitrate,(NO ₃)	mg/L	1.43	45	Not Specified	IS 3025 (Part-24) (Sec-1)
17	Sulphate,(SO ₄)	mg/L	39.5	200	400	IS 3025 (Part-24) (Sec-1)
18	Sulphide,(H ₂ S)	mg/L	<0.1	0.05	Not Specified	IS 3025 (Part-29)
19	Free Chlorine (Residual)	mg/L	<0.1	0.2	1	IS 3025 (Part-26)
20	Cyanide,(CN)	mg/L	<0.05	0.05	No Relaxation	APHA 4500 (CN)-D
21	Chloramines (as Cl ₂)	mg/L	<1.0	4.0	No Relaxation	APHA 4500 (Cl)-G
22	Mineral Oil	mg/L	<1.0	1.0	No Relaxation	IS 3025 (Part-39)
23	Phenolic Compound,(C ₆ H ₅ OH)	mg/L	<0.001	0.001	0.002	APHA 5530-C

HEAVY METALS:-

1	Boron,(B)	mg/L	<0.01	0.5	2.4	APHA 4500 (B)
2	Total Chromium,(Cr)	mg/L	<0.01	0.05	No Relaxation	APHA-3120B
3	Aluminium,(Al)	mg/L	<0.01	0.03	0.2	APHA-3120B
4	Arsenic,(As)	mg/L	<0.01	0.01	No Relaxation	APHA 3120B
5	Barium,(Ba)	mg/L	<0.01	0.7	No Relaxation	APHA 3120B
6	Selenium,(as Se)	mg/L	<0.01	0.01	No Relaxation	APHA 3120B
7	Cadmium,(Cd)	mg/L	<0.01	0.003	No Relaxation	APHA 3120B
8	Copper,(Cu)	mg/L	<0.01	0.05	1.5	APHA 3120B
9	Iron,(Fe)	mg/L	<0.01	1.0	No Relaxation	APHA-3120B
10	Lead,(Pb)	mg/L	<0.01	0.01	No Relaxation	APHA-3120B
11	Manganese,(Mn)	mg/L	<0.01	0.1	0.3	APHA-3120B
12	Mercury,(Hg)	mg/L	<0.01	0.001	No Relaxation	US EPA Method 200.7 1994
13	Molybdenum,(Mo)	mg/L	<0.01	0.07	No Relaxation	APHA-3120B
14	Nickel,(Ni)	mg/L	<0.01	0.02	No Relaxation	APHA-3120B
15	Silver,(Ag)	mg/L	<0.01	0.1	No Relaxation	APHA-3120B
16	Zinc,(Zn)	mg/L	<0.01	5	15	APHA-3120B

Page 2 of 4

For Vani Analytical Research Pvt. Ltd.

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Authorised Signatory



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Note :-

- The results indicated only refer to the tested samples and listed applicable parameters.
- No complaint will be entertained if received after 7 days of issue of test report.
- Our liability is limited to invoice value only.
- Our sample shall be destroyed after 15 days & Biological / Perishable sample shall be destroyed immediately after issue of test report.
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VANI ANALYTICAL RESEARCH PRIVATE LIMITED

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(An ISO 9001:2015, ISO 14001:2015, ISO 45001:2018 Certified Laboratory)

KHASRA NO. 384, SHAHPUR FAGOTA, HAPUR (U.P.) -245101

GSTIN: 09AAKCC4471111ZWL1CIN: UJ1200UP2024PTC209530

E-mail: varplab@rediffmail.com | Mob: 7253033669, 9398894535



TEST REPORT

TEST REPORT NO.: VARPL/TR/24062025/1272

DATE OF REPORT: 24/06/2025

WATER SAMPLE ANALYSIS REPORT

S. No.	Test Parameter	Unit	Result	Specification/Limit (As per IS:10500: 2012)		Test Method
Residue Pesticides;						
1	Alachlor	µg/L	<0.01	20	Not Specified	VARPL/SOP/GCMS/002
2	Aldrin	µg/L	<0.01	0.03	Not Specified	VARPL/SOP/GCMS/002
3	Alpha- Endosulfan	µg/L	<0.01	0.4	Not Specified	VARPL/SOP/GCMS/002
4	Alpha HCH	µg/L	<0.01	0.01	Not Specified	VARPL/SOP/GCMS/002
5	Atrazine	µg/L	<0.01	2	Not Specified	VARPL/SOP/GCMS/002
6	Beta-Endosulfan	µg/L	<0.01	0.4	Not Specified	VARPL/SOP/GCMS/002
7	Beta HCH	µg/L	<0.01	0.04	Not Specified	VARPL/SOP/GCMS/002
8	Chlorpyrifos	µg/L	<0.01	30	Not Specified	VARPL/SOP/GCMS/002
9	DDT (p, p)	µg/L	<0.01	1	Not Specified	VARPL/SOP/GCMS/002
10	DDT (o)	µg/L	<0.01	1	Not Specified	VARPL/SOP/GCMS/002
11	DDT (p)	µg/L	<0.01	1	Not Specified	VARPL/SOP/GCMS/002
12	Delta HCH	µg/L	<0.01	0.04	Not Specified	VARPL/SOP/GCMS/002
13	Dieldrin	µg/L	<0.01	0.03	Not Specified	VARPL/SOP/GCMS/002
14	Isoproturon	µg/L	<0.01	9	Not Specified	VARPL/SOP/GCMS/002
15	Malathion	µg/L	<0.01	190	Not Specified	VARPL/SOP/GCMS/002
16	Methyl parathion	µg/L	<0.01	0.3	Not Specified	VARPL/SOP/GCMS/002
17	Monocrotophos	µg/L	<0.01	1	Not Specified	VARPL/SOP/GCMS/002
18	Phorate	µg/L	<0.01	2	Not Specified	VARPL/SOP/GCMS/002
19	Sulphate- Endosulfan	µg/L	<0.01	0.4	Not Specified	VARPL/SOP/GCMS/002
20	2,4- Dichlorophenoxyacetic Acid	µg/L	<0.01	30	Not Specified	VARPL/SOP/GCMS/002
21	Ethion	µg/L	<0.01	3	Not Specified	VARPL/SOP/GCMS/002
22	Butachlor	µg/L	<0.01	125	Not Specified	VARPL/SOP/GCMS/002
23	Gamma HCH (Lindane)	µg/L	<0.01	2	Not Specified	VARPL/SOP/GCMS/002
24	Polynuclear Aromatic Hydrocarbons (as PAH)	mg/L	ND	0.0001	Not Specified	VARPL/SOP/GCMS/002
25	Polychlorinated biphenyls (as PCB)	mg/L	ND	0.0005	Not Specified	VARPL/SOP/GCMS/002



Page 3 of 4

For Vani Analytical Research Pvt. Ltd.

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Note :-

1. The results indicated only refer to the tested samples and listed applicable parameters.
2. No complaint will be entertained if received after 7 days of issue of test report.
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KHASRA NO. 384, SHAHPUR FAGOTA, HAPUR (U.P.) -245101

GSTIN: 09AAKCC4471H1ZW | CIN : U71200UP2024PTC209530

E-mail: varpllab2024@gmail.com | Mob: 7253801909, 6399894586



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TEST REPORT

TEST REPORT NO.: VARPL/TR/24062025/1272

DATE OF REPORT: 24/06/2025

WATER SAMPLE ANALYSIS REPORT

S. No.	Test Parameter	Unit	Result	Specification/Limit (As per IS:10500: 2012)	Test Method
Microbiological Parameter;					
1	Coliform Count	Per 100ml	Absent	Shall Not Be Detectable	IS15185
2	Escherichia coli	Per 100ml	Absent	Shall Not Be Detectable	IS15185



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Page 4 of 4

For Vani Analytical Research Pvt. Ltd.

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Authorised Signatory

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Format No VARPL/LAB/TR-09, Issue No. 01, Date 02.01.2025, Rev. No. 00 Date 00.00.000

Note:

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VANI ANALYTICAL RESEARCH PRIVATE LIMITED

(A GOVERNMENT APPROVED LAB)

(An ISO 9001:2015, ISO 14001:2015, ISO 45001:2018 Certified Laboratory)
 KHASRA NO. 384, SHAHPUR FAGOTA, HAPUR (U.P.) -245101
 GSTIN: 09AAKCC4471H1ZWL1CIN: U71200UP2024PTC209530
 E-mail: varpllab2024@gmail.com | Mob: 7253811909, 6348894586



TEST REPORT

TEST REPORT NO.: VARPL/TR/24062025/1273

DATE OF REPORT:

24/06/2025

WATER SAMPLE ANALYSIS REPORT

Name And Address of Customer : M/s, EXECUTIVE ENGINEER GROUND WATER DEPARTMENT,
 DIVISION – MORADABAD (U.P.)

Date of Sample Received : 20/06/2025
 Analysis Start Date : 20/06/2025
 Analysis End Date : 24/06/2025
 URL No. : RN1139625000001273F
 Sample ID No : VARPL/MI/20062025/1273
 Sampling Done By : VARPL STAFF
 Sampling Description : HAND PUMP WATER
 Sampling Location : VILLAGE-CHAMAN, DHAKIA (NEAR MD. ASHIK HOUSE)
 Sampling Method : VARPL/SOP/QSP/010
 Latitude : 28.491742
 Longitude : 78.332792
 Sample Quantity : 2.0 LTR
 Packing Condition : SEALED
 Packed In : P.V.C. AND GLASS BOTTLE

S. No.	Test Parameter	Unit	Result	Specification/Limit (As per IS:10500: 2012)		Test Method
				Desirable	Permissible	
Physical & Chemical Parameters;						
1	Temperature	°C	36.0	Not Specified	Not Specified	IS 3025 (Part-9)
2	Colour	Hazen	<1.0	5	15	IS 3025 (Part-4)
3	Odour	...	Agreeable	Agreeable	Agreeable	IS 3025 (Part-5)
4	Taste	...	Agreeable	Agreeable	Agreeable	IS 3025 (Part-8)
5	pH	...	7.30	6.5 - 8.5	Not Specified	IS 3025 (Part-11)
6	Turbidity	NTU	<1.0	1	5	IS 3025 (Part-10)
7	Total Dissolved Solids,(TDS)	mg/L	320.0	500	2000	IS 3025 (Part-16)
8	Ammonia, (as Total NH ₃ -N)	mg/L	<0.1	0.5	Not Specified	IS 3025 (Part-34 Sec-1)
9	Anionic Detergent, (MBAS)	mg/L	<0.05	0.2	1	IS 3025 (Part-68)
10	Calcium, (Ca)	mg/L	35.8	75	200	IS 3025 (Part-40)
11	Magnesium,(Mg)	mg/L	23.28	30	100	IS 3025 (Part-46)
12	Chloride,(Cl)	mg/L	82.6	250	1000	IS 3025 (Part-32)
13	Total Hardness,(CaCO ₃)	mg/L	186.0	200	600	IS 3025 (Part-21)
14	Total Alkalinity,(CaCO ₃)	mg/L	51.2	200	600	IS 3025 (Part-23)

Page 1 of 4

For Vani Analytical Research Pvt. Ltd.

Sudarsan
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1. The test report is valid only for the samples and listed applicable parameters.
 2. The test report will be entered in the system after 7 days of issue of test report.
 3. The test report is limited to invoice value only.
 4. The sample shall be destroyed after 15 days & Biological / Perishable sample shall be destroyed immediately after issue of test report.
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VANI ANALYTICAL RESEARCH PRIVATE LIMITED

(A GOVERNMENT APPROVED LAB)

(An ISO 9001:2015, ISO 14001:2015, ISO 45001:2018 Certified Laboratory)

KHASRA NO. 384, SHIAHPUR FAGOTA, HAPUR (U.P.) -245101

GSTIN: 09AAKCC4471H1ZW | CIN: U71200UP2024PT1C209530

E-mail: varplab2024@gmail.com | Mob: 725 480 1909 | 6398894586



TEST REPORT

TEST REPORT NO.: VARPL/TR/24062025/1273

DATE OF REPORT:

24/06/2025

WATER SAMPLE ANALYSIS REPORT

S. No.	Test Parameter	Unit	Result	Specification/Limit (As per IS:10500: 2012)		Test Method
				Desirable	Permissible	
15	Fluoride.(F)	mg/L	0.11	1	1.5	IS 3025 (Part-60) Sec-1)
16	Nitrate.(NO ₃)	mg/L	1.02	45	Not Specified	IS 3025 (Part-34) (Sec-1)
17	Sulphate.(SO ₄)	mg/L	41.0	200	400	IS 3025 (Part-24) (Sec-1)
18	Sulphide.(H ₂ S)	mg/L	<0.1	0.05	Not Specified	IS 3025 (Part-29)
19	Free Chlorine (Residual)	mg/L	<0.1	0.2	1	IS 3025 (Part-26)
20	Cyanide.(CN)	mg/L	<0.05	0.05	No Relaxation	APHA 4500 (CN)-D
21	Chloramines (as Cl ₂)	mg/L	<1.0	4.0	No Relaxation	APHA 4500 (Cl)-G
22	Mineral Oil	mg/L	<1.0	1.0	No Relaxation	IS 3025 (Part-39)
23	Phenolic Compound.(C ₆ H ₅ OH)	mg/L	<0.001	0.001	0.002	APHA 5530-C

HEAVY METALS:-

1	Boron.(B)	mg/L	<0.01	0.5	2.4	APHA 4500 (B)
2	Total Chromium.(Cr)	mg/L	<0.01	0.05	No Relaxation	APHA-3120B
3	Aluminium.(Al)	mg/L	<0.01	0.03	0.2	APHA-3120B
4	Arsenic.(As)	mg/L	<0.01	0.01	No Relaxation	APHA 3120B
5	Barium.(Ba)	mg/L	<0.01	0.7	No Relaxation	APHA 3120B
6	Selenium.(as Se)	mg/L	<0.01	0.01	No Relaxation	APHA 3120B
7	Cadmium.(Cd)	mg/L	<0.01	0.003	No Relaxation	APHA 3120B
8	Copper.(Cu)	mg/L	<0.01	0.05	1.5	APHA 3120B
9	Iron.(Fe)	mg/L	<0.01	1.0	No Relaxation	APHA-3120B
10	Lead.(Pb)	mg/L	<0.01	0.01	No Relaxation	APHA-3120B
11	Manganese.(Mn)	mg/L	<0.01	0.1	0.3	APHA-3120B
12	Mercury.(Hg)	mg/L	<0.01	0.001	No Relaxation	US EPA Method 200.7 1994
13	Molybdenum.(Mo)	mg/L	<0.01	0.07	No Relaxation	APHA-3120B
14	Nickel.(Ni)	mg/L	<0.01	0.02	No Relaxation	APHA-3120B
15	Silver.(Ag)	mg/L	<0.01	0.1	No Relaxation	APHA-3120B
16	Zinc.(Zn)	mg/L	<0.01	5	15	APHA-3120B



For Vani Analytical Research Pvt. Ltd.

Sudarsan
Authorized Signatory

AUTHORIZED SIGNATORY

CHECKED BY

Format No VARPL/LAB/TR-09, Issue No. 01, Date 02.01.2025, Rev. No. 00 Date 00.00.0000

Note -

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TEST REPORT

TEST REPORT NO.: VARPL/TR/24062025/1273

DATE OF REPORT:

24/06/2025

WATER SAMPLE ANALYSIS REPORT

S. No.	Test Parameter	Unit	Result	Specification/Limit (As per IS:10500: 2012)	Test Method	
Residue Pesticides;						
1	Alachlor	µg/L	<0.01	20	Not Specified	VARPL/SOP/GCMS/002
2	Aldrin	µg/L	<0.01	0.03	Not Specified	VARPL/SOP/GCMS/002
3	Alpha- Endosulfan	µg/L	<0.01	0.4	Not Specified	VARPL/SOP/GCMS/002
4	Alpha HCH	µg/L	<0.01	0.01	Not Specified	VARPL/SOP/GCMS/002
5	Atrazine	µg/L	<0.01	2	Not Specified	VARPL/SOP/GCMS/002
6	Beta-Endosulfan	µg/L	<0.01	0.4	Not Specified	VARPL/SOP/GCMS/002
7	Beta HCH	µg/L	<0.01	0.04	Not Specified	VARPL/SOP/GCMS/002
8	Chlorpyrifos	µg/L	<0.01	30	Not Specified	VARPL/SOP/GCMS/002
9	DDT (p. p)	µg/L	<0.01	1	Not Specified	VARPL/SOP/GCMS/002
10	DDT (o)	µg/L	<0.01	1	Not Specified	VARPL/SOP/GCMS/002
11	DDT (p)	µg/L	<0.01	1	Not Specified	VARPL/SOP/GCMS/002
12	Delta HCH	µg/L	<0.01	0.04	Not Specified	VARPL/SOP/GCMS/002
13	Dieldrin	µg/L	<0.01	0.03	Not Specified	VARPL/SOP/GCMS/002
14	Isoproturon	µg/L	<0.01	9	Not Specified	VARPL/SOP/GCMS/002
15	Malathion	µg/L	<0.01	190	Not Specified	VARPL/SOP/GCMS/002
16	Methyl parathion	µg/L	<0.01	0.3	Not Specified	VARPL/SOP/GCMS/002
17	Monocrotophos	µg/L	<0.01	1	Not Specified	VARPL/SOP/GCMS/002
18	Phorate	µg/L	<0.01	2	Not Specified	VARPL/SOP/GCMS/002
19	Sulphate- Endosulfan	µg/L	<0.01	0.4	Not Specified	VARPL/SOP/GCMS/002
20	2,4- Dichlorophenoxyacetic Acid	µg/L	<0.01	30	Not Specified	VARPL/SOP/GCMS/002
21	Ethion	µg/L	<0.01	3	Not Specified	VARPL/SOP/GCMS/002
22	Butachlor	µg/L	<0.01	125	Not Specified	VARPL/SOP/GCMS/002
23	Gamma HCH (Lindane)	µg/L	<0.01	2	Not Specified	VARPL/SOP/GCMS/002
24	Polynuclear Aromatic Hydrocarbons (as PAH)	mg/L	ND	0.0001	Not Specified	VARPL/SOP/GCMS/002
25	Polychlorinated biphenyls (as PCB)	mg/L	ND	0.0005	Not Specified	VARPL/SOP/GCMS/002

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For Vani Analytical Research Pvt. Ltd.

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Format No VARPL/LAB/TR-09, Issue No. 01, Date 02.01.2025, Rev. No. 00 Date 00.00.0000

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(A GOVERNMENT APPROVED LAB)

(An ISO 9001:2015, ISO 14001 2015, ISO 45001 2018 Certified Laboratory)
 KHASRA NO. 384, SHAHPUR FAGOTA, HAPUR (U.P.) -245101
 GSTIN: 09AAKCC4471H1ZW | CIN : U71200UP2024PTC209530
 E-mail: varpilab2024@gmail.com | Mob: 7253801909, 6398894586



TEST REPORT

TEST REPORT NO.: VARPL/TR/24062025/1273

DATE OF REPORT: 24/06/2025

WATER SAMPLE ANALYSIS REPORT

S. No.	Test Parameter	Unit	Result	Specification/Limit (As per IS:10500: 2012)	Test Method
Microbiological Parameter;					
1	Coliform Count	Per 100ml	Absent	Shall Not Be Detectable	IS15185
2	Escherichia coli	Per 100ml	Absent	Shall Not Be Detectable	IS15185

Page 4 of 4

For Vani Analytical Research Pvt. Ltd.

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VANI ANALYTICAL RESEARCH PRIVATE LIMITED

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(An ISO 9001 2015, ISO 14001 2015, ISO 45001 2018 Certified Laboratory)

KHASRA NO. 384, SHAHPUR FAGOTA, HAPUR (U.P.) -245101

GSTIN: 09AAKCC4471H1ZW1 CIN: U71200UP2024PTC209530

E: info@varpl.com | Phone: 0512-2661176



TEST REPORT

TEST REPORT NO.: VARPL/TR/24062025/1274

DATE OF REPORT:

24/06/2025

WATER SAMPLE ANALYSIS REPORT

Name And Address of Customer : M/s. EXECUTIVE ENGINEER GROUND WATER DEPARTMENT,
DIVISION – MORADABAD (U.P.)

Date of Sample Received : 20/06/2025
 Analysis Start Date : 20/06/2025
 Analysis End Date : 24/06/2025
 URL No. : RN1139625000001274F
 Sample ID No : VARPL/W/20062025/1274
 Sampling Done By : VARPL STAFF
 Sampling Description : HAND PUMP WATER
 Sampling Location : VILLAGE-BUDHANPUR (NEAR RAGHAV ROLING FACTORY)
 Sampling Method : VARPL/SOP/QSP/010
 Latitude : 28.491466
 Longitude : 78.335688
 Sample Quantity : 2.0 LTR
 Packing Condition : SEALED
 Packed In : P.V.C AND GLASS BOTTLE

S. No.	Test Parameter	Unit	Result	Specification/Limit (As per IS:10500: 2012)		Test Method
				Desirable	Permissible	
Physical & Chemical Parameters;						
1	Temperature	°C	36.0	Not Specified	Not Specified	IS 3025 (Part-9)
2	Colour	Hazen	<1.0	5	15	IS 3025 (Part-4)
3	Odour	...	Agreeable	Agreeable	Agreeable	IS 3025 (Part-5)
4	Taste	...	Agreeable	Agreeable	Agreeable	IS 3025 (Part-8)
5	pH	...	7.42	6.5 - 8.5	Not Specified	IS 3025 (Part-11)
6	Turbidity	NTU	<1.0	1	5	IS 3025 (Part-10)
7	Total Dissolved Solids, (TDS)	mg/L	351.0	500	2000	IS 3025 (Part-16)
8	Ammonia, (as Total NH ₃ -N)	mg/L	<0.1	0.5	Not Specified	IS 3025 (Part-34 Sec-1)
9	Anionic Detergent, (MBAS)	mg/L	<0.05	0.2	1	IS 3025 (Part-68)
10	Calcium, (Ca)	mg/L	41.0	75	200	IS 3025 (Part-40)
11	Magnesium, (Mg)	mg/L	18.6	30	100	IS 3025 (Part-46)
12	Chloride, (Cl)	mg/L	81.5	250	1000	IS 3025 (Part-32)
13	Total Hardness, (CaCO ₃)	mg/L	180.0	200	600	IS 3025 (Part-21)
14	Total Alkalinity, (CaCO ₃)	mg/L	58.0	200	600	IS 3025 (Part-23)

Page 1 of 4

For Vani Analytical Research Pvt. Ltd.

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Checked by: VARPL/SOP/QSP/010, Issue No: 01/01/2025, Rev No: 00 Date: 00/00/0000

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 KHASRA NO. 384, SHAHPUR FAGOTA, HAPUR (U.P.) -245101
 GSTIN: 09AAKCC4471H1ZW1 CIN: U71200UP2024PTC209530
 E-mail varpllab2024@gmail.com | Mob: 7253301909 63928894586



TEST REPORT

TEST REPORT NO.: VARPL/TR/24062025/1274

DATE OF REPORT:

24/06/2025

WATER SAMPLE ANALYSIS REPORT

S. No.	Test Parameter	Unit	Result	Specification/Limit (As per IS:10500: 2012)		Test Method
				Desirable	Permissible	
15	Fluoride.(F)	mg/L	0.13	1	1.5	IS 3025 (Part-60) Sec-1)
16	Nitrate.(NO ₃)	mg/L	0.86	45	Not Specified	IS 3025 (Part-34) (Sec-1)
17	Sulphate.(SO ₄)	mg/L	43.2	200	400	IS 3025 (Part-24) (Sec-1)
18	Sulphide (H ₂ S)	mg/L	<0.1	0.05	Not Specified	IS 3025 (Part-29)
19	Free Chlorine (Residual)	mg/L	<0.1	0.2	1	IS 3025 (Part-26)
20	Cyanide.(CN)	mg/L	<0.05	0.05	No Relaxation	APHA 4500 (CN-) D
21	Chloramines (as Cl ₂)	mg/L	<1.0	4.0	No Relaxation	APHA 4500 (Cl)-G
22	Mineral Oil	mg/L	<1.0	1.0	No Relaxation	IS 3025 (Part-39)
23	Phenolic Compound.(C ₆ H ₅ OH)	mg/L	<0.001	0.001	0.002	APHA 5530-C
HEAVY METALS:-						
1	Boron.(B)	mg/L	<0.01	0.5	2.4	APHA 4500 (B)
2	Total Chromium.(Cr)	mg/L	<0.01	0.05	No Relaxation	APHA-3120B
3	Aluminium.(Al)	mg/L	<0.01	0.03	0.2	APHA-3120B
4	Arsenic.(As)	mg/L	<0.01	0.01	No Relaxation	APHA 3120B
5	Barium.(Ba)	mg/L	<0.01	0.7	No Relaxation	APHA 3120B
6	Selenium.(as Se)	mg/L	<0.01	0.01	No Relaxation	APHA 3120B
7	Cadmium.(Cd)	mg/L	<0.01	0.003	No Relaxation	APHA 3120B
8	Copper.(Cu)	mg/L	<0.01	0.05	1.5	APHA 3120B
9	Iron.(Fe)	mg/L	<0.01	1.0	No Relaxation	APHA-3120B
10	Lead.(Pb)	mg/L	<0.01	0.01	No Relaxation	APHA-3120B
11	Manganese.(Mn)	mg/L	<0.01	0.1	0.3	APHA-3120B
12	Mercury.(Hg)	mg/L	<0.01	0.001	No Relaxation	US EPA Method 200.7 1994
13	Molybdenum.(Mo)	mg/L	<0.01	0.07	No Relaxation	APHA-3120B
14	Nickel.(Ni)	mg/L	<0.01	0.02	No Relaxation	APHA-3120B
15	Silver.(Ag)	mg/L	<0.01	0.1	No Relaxation	APHA-3120B
16	Zinc.(Zn)	mg/L	<0.01	5	15	APHA-3120B



For Vani Analytical Research Pvt. Ltd.

Sudanshu
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Format No VARPL/LAB/TR-09, Issue No. 01, Date 02 01 2025, Rev. No 00 Date 00 00 0000

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KHASRA NO. 384, SHAHPUR FAGOTA, HAPUR (U.P.) -245101

GSTIN: 09AAKCC4471H1ZW | CIN : U71200UP2024PTC209530

E-mail: varplab2024@gmail.com | Mob: 7332807667, 6199264586



TEST REPORT

TEST REPORT NO.: VARPL/TR/24062025/1274

DATE OF REPORT:

24/06/2025

WATER SAMPLE ANALYSIS REPORT

S. No.	Test Parameter	Unit	Result	Specification/Limit (As per IS:10500: 2012)	Test Method
Residue Pesticides:					
1	Alachlor	µg/L	<0.01	20	Not Specified
2	Aldrin	µg/L	<0.01	0.03	Not Specified
3	Alpha- Endosulfan	µg/L	<0.01	0.4	Not Specified
4	Alpha HCH	µg/L	<0.01	0.01	Not Specified
5	Atrazine	µg/L	<0.01	2	Not Specified
6	Beta-Endosulfan	µg/L	<0.01	0.4	Not Specified
7	Beta HCH	µg/L	<0.01	0.04	Not Specified
8	Chlorpyrifos	µg/L	<0.01	30	Not Specified
9	DDT (p, p)	µg/L	<0.01	1	Not Specified
10	DDT (o)	µg/L	<0.01	1	Not Specified
11	DDT (p)	µg/L	<0.01	1	Not Specified
12	Delta HCH	µg/L	<0.01	0.04	Not Specified
13	Dieldrin	µg/L	<0.01	0.03	Not Specified
14	Isoproturon	µg/L	<0.01	9	Not Specified
15	Malathion	µg/L	<0.01	190	Not Specified
16	Methyl parathion	µg/L	<0.01	0.3	Not Specified
17	Monocrotophos	µg/L	<0.01	1	Not Specified
18	Phorate	µg/L	<0.01	2	Not Specified
19	Sulphate- Endosulfan	µg/L	<0.01	0.4	Not Specified
20	2,4- Dichlorophenoxyacetic Acid	µg/L	<0.01	30	Not Specified
21	Ethion	µg/L	<0.01	3	Not Specified
22	Butachlor	µg/L	<0.01	125	Not Specified
23	Gamma HCH (Lindane)	µg/L	<0.01	2	Not Specified
24	Polynuclear Aromatic Hydrocarbons (as PAH)	mg/L	ND	0.0001	Not Specified
25	Polychlorinated biphenyls (as PCB)	mg/L	ND	0.0005	Not Specified

Page 3 of 4

For Vani Analytical Research Pvt. Ltd.

Sudarkh
Authorised Signatory

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GSTIN: 09AAKCC4471H1ZW | CIN: U71200UP2024PTC209530

E-mail: varplab2024@gmail.com | Mob: 7251801909, 8398894586



TEST REPORT

TEST REPORT NO.: VARPL/TR/24062025/1274

DATE OF REPORT: 24/06/2025

WATER SAMPLE ANALYSIS REPORT

S. No.	Test Parameter	Unit	Result	Specification/Limit (As per IS:10500: 2012)	Test Method
Microbiological Parameter;					
1	Coliform Count	Per 100ml	Absent	Shall Not Be Detectable	IS15185
2	Escherichia coli	Per 100ml	Absent	Shall Not Be Detectable	IS15185

Page 4 of 4



For Vani Analytical Research Pvt. Ltd.

[Signature]
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Format No VARPL/LAB/TR-09, Issue No. 01, Date 02 01 2025, Rev. No. 00 Date 00.00.000

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GSTIN: 09AAKCC4471H1ZW | CIN : U71200UP2024PTC209530

E-mail: varpllab2024@gmail.com | Mob: 7253801909, 6398894586



TEST REPORT

TEST REPORT NO.: VARPL/TR/24062025/1275

DATE OF REPORT:

24/06/2025

WATER SAMPLE ANALYSIS REPORT

Name And Address of Customer : M/s, EXECUTIVE ENGINEER GROUND WATER DEPARTMENT,
DIVISION – MORADABAD (U.P.)

Date of Sample Received : 20/06/2025

Analysis Start Date : 20/06/2025

Analysis End Date : 24/06/2025

URL No. : RN1139625000001275F

Sample ID No : VARPLW/20062025/1275

Sampling Done By : VARPL STAFF

Sampling Description : HAND PUMP WATER

Sampling Location : VILLAGE-BUDHANPUR (NEAR AYUB AUTO SERVICES)

Sampling Method : VARPL/SOP/QSP/010

Latitude : 28.491099

Longitude : 78.342011

Sample Quantity : 2.0 LTR

Packing Condition : SEALED

Packed In : P.V.C. AND GLASS BOTTLE

S. No.	Test Parameter	Unit	Result	Specification/Limit (As per IS:10500: 2012)		Test Method
				Desirable	Permissible	
Physical & Chemical Parameters;						
1	Temperature	°C	36.0	Not Specified	Not Specified	IS 3025 (Part-9)
2	Colour	Hazen	<1.0	5	15	IS 3025 (Part-4)
3	Odour	...	Agreeable	Agreeable	Agreeable	IS 3025 (Part-5)
4	Taste	...	Agreeable	Agreeable	Agreeable	IS 3025 (Part-8)
5	pH	...	7.24	6.5 - 8.5	Not Specified	IS 3025 (Part-11)
6	Turbidity	NTU	<1.0	1	5	IS 3025 (Part-10)
7	Total Dissolved Solids,(TDS)	mg/L	316.0	500	2000	IS 3025 (Part-16)
8	Ammonia, (as Total NH ₃ -N)	mg/L	<0.1	0.5	Not Specified	IS 3025 (Part-34 Sec-1)
9	Anionic Detergent, (MBAS)	mg/L	<0.05	0.2	1	IS 3025 (Part-68)
10	Calcium, (Ca)	mg/L	35.0	75	200	IS 3025 (Part-40)
11	Magnesium, (Mg)	mg/L	17.64	30	100	IS 3025 (Part-46)
12	Chloride, (Cl)	mg/L	61.9	250	1000	IS 3025 (Part-32)
13	Total Hardness, (CaCO ₃)	mg/L	161.0	200	600	IS 3025 (Part-21)
14	Total Alkalinity, (CaCO ₃)	mg/L	58.0	200	600	IS 3025 (Part-23)

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For Vani Analytical Research Pvt. Ltd.

Sudash
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VANI ANALYTICAL RESEARCH PRIVATE LIMITED

(A GOVERNMENT APPROVED LAB)

(An ISO 9001:2015, ISO 14001:2015, ISO 45001:2018 Certified Laboratory)

KHASRA NO. 384, SHAHPUR FAGOTA, HAPUR (U.P.) -245101

GSTIN 09AAKCC4471H1ZWL CIN U71200UP2024PTC209530

E-mail: varplab2024@gmail.com | Mob: 7230019096, 982945888



TEST REPORT

TEST REPORT NO.: VARPL/TR/24062025/1275

DATE OF REPORT:

24/06/2025

WATER SAMPLE ANALYSIS REPORT

S. No.	Test Parameter	Unit	Result	Specification/Limit (As per IS:10500: 2012)		Test Method
				Desirable	Permissible	
15	Fluoride.(F)	mg/L	0.16	1	1.5	IS 3025 (Part 60 Sec-1)
16	Nitrate.(NO ₃)	mg/L	1.24	45	Not Specified	IS 3025 (Part-34) (Sec-1)
17	Sulphate.(SO ₄)	mg/L	46.1	200	400	IS 3025 (Part 24) (Sec-1)
18	Sulphide.(H ₂ S)	mg/L	<0.1	0.05	Not Specified	IS 3025 (Part 29)
19	Free Chlorine (Residual)	mg/L	<0.1	0.2	1	IS 3025 (Part-26)
20	Cyanide.(CN)	mg/L	<0.05	0.05	No Relaxation	APHA 4500 (CN)-D
21	Chloramines (as Cl ₂)	mg/L	<1.0	4.0	No Relaxation	APHA 4500 (Cl)-G
22	Mineral Oil	mg/L	<1.0	1.0	No Relaxation	IS 3025 (Part-39)
23	Phenolic Compound.(C ₆ H ₅ OH)	mg/L	<0.001	0.001	0.002	APHA 5530-C
HEAVY METALS:-						
1	Boron.(B)	mg/L	<0.01	0.5	2.4	APHA 4500 (B)
2	Total Chromium.(Cr)	mg/L	<0.01	0.05	No Relaxation	APHA-3120B
3	Aluminium.(Al)	mg/L	<0.01	0.03	0.2	APHA-3120B
4	Arsenic.(As)	mg/L	<0.01	0.01	No Relaxation	APHA 3120B
5	Barium.(Ba)	mg/L	<0.01	0.7	No Relaxation	APHA 3120B
6	Selenium.(as Se)	mg/L	<0.01	0.01	No Relaxation	APHA 3120B
7	Cadmium.(Cd)	mg/L	<0.01	0.003	No Relaxation	APHA 3120B
8	Copper.(Cu)	mg/L	<0.01	0.05	1.5	APHA 3120B
9	Copper.(Cu)	mg/L	<0.01	1.0	No Relaxation	APHA-3120B
10	Iron.(Fe)	mg/L	<0.01	0.01	No Relaxation	APHA-3120B
11	Lead.(Pb)	mg/L	<0.01	0.01	No Relaxation	APHA-3120B
12	Lead.(Pb)	mg/L	<0.01	0.1	0.3	APHA-3120B
13	Manganese.(Mn)	mg/L	<0.01	0.01	No Relaxation	US EPA Method 200.7 1994
14	Mercury.(Hg)	mg/L	<0.01	0.001	No Relaxation	APHA-3120B
15	Molybdenum.(Mo)	mg/L	<0.01	0.07	No Relaxation	APHA-3120B
16	Nickel.(Ni)	mg/L	<0.01	0.02	No Relaxation	APHA-3120B
17	Silver.(Ag)	mg/L	<0.01	0.1	No Relaxation	APHA-3120B
18	Zinc.(Zn)	mg/L	<0.01	5	15	APHA-3120B

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For Vani Analytical Research Pvt. Ltd.

Sudars
Authorised Signatory

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KHASRA NO. 384, SHAHPUR FAGOTA, HAPUR (U.P.) - 245101

GSTIN: 09AAKCC4471H1ZW | CIN: U71200UP2024PTC209530

E-mail: varpllab2024@gmail.com | Mob: 725 801 704, 6 36894586



TEST REPORT

DATE OF REPORT:

24/06/2025

TEST REPORT NO.: VARPL/TR/24062025/1275

WATER SAMPLE ANALYSIS REPORT

S. No.	Test Parameter	Unit	Result	Specification/Limit (As per IS:10500: 2012)	Test Method
Residue Pesticides:					
1	Alachlor	µg/L	<0.01	20	Not Specified
2	Aldrin	µg/L	<0.01	0.03	Not Specified
3	Alpha- Endosulfan	µg/L	<0.01	0.4	Not Specified
4	Alpha HCH	µg/L	<0.01	0.01	Not Specified
5	Atrazine	µg/L	<0.01	2	Not Specified
6	Beta-Endosulfan	µg/L	<0.01	0.4	Not Specified
7	Beta HCH	µg/L	<0.01	0.04	Not Specified
8	Chlorpyrifos	µg/L	<0.01	30	Not Specified
9	DDT (p, p')	µg/L	<0.01	1	Not Specified
10	DDT (o)	µg/L	<0.01	1	Not Specified
11	DDT (p)	µg/L	<0.01	1	Not Specified
12	Delta HCH	µg/L	<0.01	0.04	Not Specified
13	Dieldrin	µg/L	<0.01	0.03	Not Specified
14	Dieldrin	µg/L	<0.01	9	Not Specified
15	Isoproturon	µg/L	<0.01	190	Not Specified
16	Malathion	µg/L	<0.01	0.3	Not Specified
17	Methyl parathion	µg/L	<0.01	0.3	Not Specified
18	Monocrotophos	µg/L	<0.01	1	Not Specified
19	Phorate	µg/L	<0.01	2	Not Specified
20	Sulphate- Endosulfan	µg/L	<0.01	0.4	Not Specified
21	2,4- Dichlorophenoxyacetic Acid	µg/L	<0.01	30	Not Specified
22	Ethion	µg/L	<0.01	3	Not Specified
23	Butachlor	µg/L	<0.01	125	Not Specified
24	Gamma HCH (Lindane)	µg/L	<0.01	2	Not Specified
25	Polynuclear Aromatic Hydrocarbons (as PAH)	mg/L	ND	0.0001	Not Specified
26	Polychlorinated biphenyls (as PCB)	mg/L	ND	0.0005	Not Specified

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For Vani Analytical Research Pvt. Ltd.

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KHASRA NO. 384, SHAHPUR FAGOTA, HAPUR (U.P.) -245101

GSTIN: 09AAKCC4471H1ZW | CIN: U71200UP2024PTC209530

E-mail: varpl@varpl.com | Mob: 9801901698/9801901586



TEST REPORT

TEST REPORT NO.: VARPL/TR/24062025/1275

DATE OF REPORT: 24/06/2025

WATER SAMPLE ANALYSIS REPORT

S. No.	Test Parameter	Unit	Result	Specification/Limit (As per IS:10500: 2012)	Test Method
Microbiological Parameter;					
1	Coliform Count	Per 100ml	Absent	Shall Not Be Detectable	IS15185
2	Escherichia coli	Per 100ml	Absent	Shall Not Be Detectable	IS15185

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Sudarsan
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